Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III
Para 4.7 Decision

Meeting No. 19/82/2016 of 2016-17 dated 08.03.2017 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 08.03.2017 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri V.K. Tyagi, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 18/82 dated 15.02.2017 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA tht the items of import/export are not SCOMET items.

MEETING NUMBER : 19/82-ALC4/2016 **MEETING DATE** : 08.03.2017

1	**Case No.:60/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01021/AM17/	RLA File :09/24/040/00021/AM14/	Lic.No/Date:0910055945 07.05.2013	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

2	**Case No.:5/17/82-ALC4/2016**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00966/AM17/	RLA File :26/24/040/00012/AM14/	Lic.No/Date:2610012456 27.02.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

3	**Case No.:61/4/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

4	**Case No.:73/9/82-ALC4/2014**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

5	**Case No.:396/5/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00536/AM16/	RLA File :17/24/040/00047/AM15/	Lic.No/Date:1710005887 24.07.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

6	**Case No.:32/9/82-ALC4/2014**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00829/AM15/	RLA File :34/24/040/00102/AM15/	Lic.No/Date:3410040406 28.07.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

7	**Case No.:8/6/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

8	**Case No.:31/9/82-ALC4/2014**	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

9	**Case No.:44/13/82-ALC4/2014**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01047/AM15/	RLA File :09/24/040/00237/AM15/	Lic.No/Date:0910060843 12.08.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.07/82 dated 24.07.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

10	**Case No.:224/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

11	**Case No.:225/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

12	**Case No.:223/13/82-ALC4/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

13	**Case No.:400/5/82-ALC4/2015**	Party Name:YASH RASAYAN & CHEMICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00540/AM16/	RLA File :34/24/040/00120/AM15/	Lic.No/Date:3410040554 15.09.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

14	**Case No.:29/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

15	**Case No.:124/13/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

16	**Case No.:198/5/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00338/AM16/	RLA File :04/24/040/00205/AM15/	Lic.No/Date:0410159704 11.11.2014	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.

17	**Case No.:126/8/82-ALC4/2015**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00922/AM16/	RLA File :03/94/040/00710/AM15/	Lic.No/Date:0310791177 18.11.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

18	**Case No.:385/5/82-ALC4/2015**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00525/AM16/	RLA File :52/24/040/00044/AM15/	Lic.No/Date:5210041339 05.12.2014	Defer Date:
	Decision : Decision: The Committee considered this case for fixation of norms as per agenda. The Committee based on the earlier recommendation of Department of C&PC forwarded vide U.O.No.14010/2/2014-Ch-II dated 21.10.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

19	**Case No.:221/5/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00361/AM16/	RLA File :09/24/040/00537/AM15/	Lic.No/Date:0910061442 23.12.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

20	**Case No.:114/5/82-ALC4/2015**	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00254/AM16/	RLA File :03/95/040/00756/AM15/	Lic.No/Date:0310792363 24.12.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

21	**Case No.:218/5/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00358/AM16/	RLA File :09/24/040/00552/AM15/	Lic.No/Date:0910061462 29.12.2014	Defer Date: 12.04.2017
	Decision :Deferred.			

22	**Case No.:45/5/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00185/AM16/	RLA File :09/24/040/00558/AM15/	Lic.No/Date:0910061483 05.01.2015	Defer Date: 12.04.2017

	Decision : The Committee decided to call for information from the firm based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.no.35011/1/2016-PI(Norms) dated 1.06.2016 , uploaded at the end of these minutes and deferred the case.

23	**Case No.:149/5/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00289/AM16/	RLA File :03/94/040/00813/AM15/	Lic.No/Date:0310792673 08.01.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

24	**Case No.:219/5/82-ALC4/2015**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00359/AM16/	RLA File :09/24/040/00549/AM15/	Lic.No/Date:0910061517 09.01.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

25	**Case No.:112/5/82-ALC4/2015**	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00252/AM16/	RLA File :03/95/040/00812/AM15/	Lic.No/Date:0310793039 19.01.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

26	**Case No.:88/5/82-ALC4/2015**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00228/AM16/	RLA File :05/23/040/00486/AM15/	Lic.No/Date:0510392949 21.01.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

27	**Case No.:138/8/82-ALC4/2015**	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00934/AM16/	RLA File :03/94/040/01099/AM14/	Lic.No/Date:0310793426 30.01.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.18/82 dated 02.08.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

28	**Case No.:275/5/82-ALC4/2015**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00415/AM16/	RLA File :03/94/040/00930/AM15/	Lic.No/Date:0310793539 03.02.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

29	**Case No.:309/5/82-ALC4/2015**	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00449/AM16/	RLA File :08/24/040/00417/AM15/	Lic.No/Date:0810134670 25.02.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

30	**Case No.:61/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01022/AM17/	RLA File :09/24/040/00607/AM15/	Lic.No/Date:0910061652 26.02.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

31	**Case No.:273/5/82-ALC4/2015**	Party Name:BHARAT SERUMS & VACCINES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00413/AM16/	RLA File :03/94/040/01055/AM15/	Lic.No/Date:0310794262 27.02.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

32	**Case No.:303/5/82-ALC4/2015**	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00443/AM16/	RLA File :08/24/040/00422/AM15/	Lic.No/Date:0810134739 05.03.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

33	**Case No.:300/5/82-ALC4/2015**	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00440/AM16/	RLA File :08/24/040/00448/AM15/	Lic.No/Date:0810134768 11.03.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

34	**Case No.:447/5/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00587/AM16/	RLA File :03/94/040/01131/AM15/	Lic.No/Date:0310794543 12.03.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

35	**Case No.:29/5/82-ALC4/2015**	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00169/AM16/	RLA File :08/24/040/00483/AM15/	Lic.No/Date:0810134917 25.03.2015	Defer Date: 12.04.2017

	Decision :Deferred.			

36	**Case No.:26/5/82-ALC4/2015**	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00166/AM16/	RLA File :08/24/040/00470/AM15/	Lic.No/Date:0810134992 07.04.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

37	**Case No.:132/7/82-ALC4/2015**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date: 12.04.2017
	Decision : Information called for from the firm in NC meeting No.07/82 dated 07.07.2016 is awaited. The Committee accordingly deferred the case.			

38	**Case No.:40/8/82-ALC4/2015**	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00836/AM16/	RLA File :09/24/040/00042/AM16/	Lic.No/Date:0910061937 27.04.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

39	**Case No.:75/8/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00871/AM16/	RLA File :09/24/040/00051/AM16/	Lic.No/Date:0910061986 06.05.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

40	**Case No.:97/8/82-ALC4/2015**	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00893/AM16/	RLA File :08/24/040/00051/AM16/	Lic.No/Date:0810135338 22.05.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

41	**Case No.:86/8/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00882/AM16/	RLA File :09/24/040/00131/AM16/	Lic.No/Date:0910062091 29.05.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

42	**Case No.:187/7/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:19/82-ALC4/2016	**Status: Deferred**

			08.03.2017	
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

43	**Case No.:24/13/82-ALC4/2016**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00652/AM17/	RLA File :09/24/040/00034/AM16/	Lic.No/Date:0910062155 10.06.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

44	**Case No.:89/7/82-ALC4/2015**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

45	**Case No.:97/14/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01233/AM16/	RLA File :09/24/040/00186/AM16/	Lic.No/Date:0910062271 01.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

46	**Case No.:108/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01069/AM17/	RLA File :07/24/040/00112/AM16/	Lic.No/Date:0710108483 08.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

47	**Case No.:50/8/82-ALC4/2015**	Party Name:PUSILIN BIOTECHNOLOGY PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00846/AM16/	RLA File :06/24/040/00014/AM16/	Lic.No/Date:0610038189 09.07.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

48	**Case No.:54/14/82-ALC4/2015**	Party Name:BIOLOGICAL E LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01190/AM16/	RLA File :09/24/040/00524/AM15/	Lic.No/Date:0910062332 15.07.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

49	**Case No.:59/14/82-ALC4/2015**	Party Name:BIOLOGICAL E LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01195/AM16/	RLA File :09/24/040/00525/AM15/	Lic.No/Date:0910062331 15.07.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

50	**Case No.:49/8/82-ALC4/2015**	Party Name:M.L.A. INDUSTRIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00845/AM16/	RLA File :06/24/040/00015/AM16/	Lic.No/Date:0610038193 16.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

51	**Case No.:49/14/82-ALC4/2015**	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01185/AM16/	RLA File :09/24/040/00205/AM16/	Lic.No/Date:0910062344 17.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

52	**Case No.:1/10/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00957/AM16/	RLA File :09/24/040/00211/AM16/	Lic.No/Date:0910062393 28.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

53	**Case No.:131/14/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01267/AM16/	RLA File :09/24/040/00212/AM16/	Lic.No/Date:0910062413 30.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

54	**Case No.:60/14/82-ALC4/2015**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01196/AM16/	RLA File :09/24/040/00256/AM16/	Lic.No/Date:0910062418 31.07.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

55	**Case No.:84/1/82-ALC1/2016**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01858/AM16/	RLA File :08/91/040/00210/AM16/	Lic.No/Date:0810135770 03.08.2015	Defer Date:
	Decision : The Committee based on the suggestions of representative of D/o			

	Pharmaceuticals in the meeting decided to ratify norms as per SION A-205 or as applied by the firm whichever is less under Para 4.07 of HBP. RA concerned may take further necessary action as per decision of NC.

56	**Case No.:169/14/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01305/AM16/	RLA File :31/83/040/00018/AM16/	Lic.No/Date:3110065573 03.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

57	**Case No.:17/8/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00813/AM16/	RLA File :09/24/040/00251/AM16/	Lic.No/Date:0910062426 03.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

58	**Case No.:168/14/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01304/AM16/	RLA File :31/83/040/00024/AM16/	Lic.No/Date:3110065579 04.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

59	**Case No.:18/14/82-ALC4/2015**	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01154/AM16/	RLA File :03/95/040/00317/AM16/	Lic.No/Date:0310798039 10.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

60	**Case No.:155/14/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01291/AM16/	RLA File :05/24/040/00237/AM16/	Lic.No/Date:0510395271 11.08.2015	Defer Date: 12.04.2017
	Decision : Information was called from the firm in NC meeting No.17 dated 24.1.2017 is awaited. The Committee accordingly deferred the case.			

61	**Case No.:11/18/82-ALC4/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01476/AM16/	RLA File :03/95/040/00327/AM16/	Lic.No/Date:0310798117 13.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

62	**Case No.:34/14/82-ALC4/2015**	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01170/AM16/	RLA File :34/24/040/00144/AM16/	Lic.No/Date:3410041464 17.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

63	**Case No.:56/13/82-ALC4/2015**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01019/AM16/	RLA File :05/24/040/00183/AM16/	Lic.No/Date:0510395354 18.08.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

64	**Case No.:154/14/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01290/AM16/	RLA File :05/24/040/00381/AM15/	Lic.No/Date:0510395357 19.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.15/82 dated 12.07.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

65	**Case No.:68/14/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01204/AM16/	RLA File :09/24/040/00368/AM15/	Lic.No/Date:0910062518 19.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

66	**Case No.:24/14/82-ALC4/2015**	Party Name:SHUBHAM SPECIALTY PRODUCTS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01160/AM16/	RLA File :03/95/040/00348/AM16/	Lic.No/Date:0310798516 27.08.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

67	**Case No.:82/14/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01218/AM16/	RLA File :05/24/040/00233/AM16/	Lic.No/Date:0510395480 31.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.08/82 dated 16.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

68	**Case No.:89/14/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01225/AM16/	RLA File :05/24/040/00224/AM16/	Lic.No/Date:0510395479 31.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.08/82 dated 16.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

69	**Case No.:94/14/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01230/AM16/	RLA File :05/24/040/00202/AM16/	Lic.No/Date:0510395481 31.08.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.15/82 dated 12.07.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

70	**Case No.:116/16/82-ALC4/2015**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01436/AM16/	RLA File :05/24/040/00181/AM16/	Lic.No/Date:0510395496 01.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

71	**Case No.:93/14/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01229/AM16/	RLA File :05/24/040/00244/AM16/	Lic.No/Date:0510395493 01.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded earlier vide O.M.No.35011/141/2016PI(Norms) dated July 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

72	**Case No.:124/7/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00298/AM17/	RLA File :03/94/040/00424/AM16/	Lic.No/Date:0310798671 04.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

73	**Case No.:56/14/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File	RLA File	Lic.No/Date:0910062560	Defer Date:

	:01/82/050/01192/AM16/	:09/24/040/00134/AM16/	08.09.2015	
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.24/82 dated 15.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

74	**Case No.:46/14/82-ALC4/2015**	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01182/AM16/	RLA File :56/24/040/00005/AM16/	Lic.No/Date:5610004674 09.09.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

75	**Case No.:157/14/82-ALC4/2015**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01293/AM16/	RLA File :52/24/040/00042/AM16/	Lic.No/Date:5210041630 10.09.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

76	**Case No.:8/14/82-ALC4/2015**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01144/AM16/	RLA File :03/95/040/00343/AM16/	Lic.No/Date:0310798846 14.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.21/82 dated 23.08.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

77	**Case No.:110/14/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01246/AM16/	RLA File :09/24/040/00305/AM16/	Lic.No/Date:0910062601 14.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.24/82 dated 15.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

78	**Case No.:134/14/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01270/AM16/	RLA File :09/24/040/00273/AM16/	Lic.No/Date:0910062602 14.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.26/82 dated 13.12.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

79	**Case No.:74/14/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01210/AM16/	RLA File :34/24/040/00120/AM16/	Lic.No/Date:3410041510 15.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.47/82 dated 21.02.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

80	**Case No.:9/14/82-ALC4/2015**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01145/AM16/	RLA File :03/95/040/00434/AM16/	Lic.No/Date:0310798944 16.09.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

81	**Case No.:124/14/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01260/AM16/	RLA File :09/24/040/00355/AM16/	Lic.No/Date:0910062622 16.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.04/AM13 dated 16.05.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

82	**Case No.:35/16/82-ALC4/2015**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01355/AM16/	RLA File :03/94/040/00415/AM16/	Lic.No/Date:0310798977 21.09.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

83	**Case No.:64/21/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01769/AM16/	RLA File :08/24/040/00137/AM16/	Lic.No/Date:0810136085 22.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

84	**Case No.:117/14/82-ALC4/2015**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01253/AM16/	RLA File :04/24/040/00140/AM16/	Lic.No/Date:0410161044 22.09.2015	Defer Date: 12.04.2017
	Decision : Information received from the firm and sent to DoP for comments. The			

	Committee accordingly deferred the case.

85	**Case No.:106/14/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01242/AM16/	RLA File :09/24/040/00373/AM16/	Lic.No/Date:0910062649 23.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

86	**Case No.:91/14/82-ALC4/2015**	Party Name:CURETECH SKINCARE	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01227/AM16/	RLA File :22/21/040/00029/AM16/	Lic.No/Date:2210015316 24.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

87	**Case No.:86/14/82-ALC4/2015**	Party Name:BELLAPREMIER HAPPY HYGIENECARE PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01222/AM16/	RLA File :35/24/040/00005/AM16/	Lic.No/Date:3510044794 25.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

88	**Case No.:79/14/82-ALC4/2015**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01215/AM16/	RLA File :05/23/040/00274/AM16/	Lic.No/Date:0510395773 30.09.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

89	**Case No.:69/16/82-ALC4/2015**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01389/AM16/	RLA File :03/95/040/00350/AM15/	Lic.No/Date:0310799113 30.09.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

90	**Case No.:43/16/82-ALC4/2015**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01363/AM16/	RLA File :03/94/040/00423/AM16/	Lic.No/Date:0310799184 05.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.25/82 dated 29.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

91	**Case No.:139/14/82-ALC4/2015**	Party Name:MAMTA POLYCOATS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01275/AM16/	RLA File :34/24/040/00178/AM16/	Lic.No/Date:3410041581 08.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

92	**Case No.:62/16/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01382/AM16/	RLA File :03/95/040/00491/AM16/	Lic.No/Date:0310799292 08.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

93	**Case No.:164/14/82-ALC4/2015**	Party Name:AASHA BIOCHEM	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01300/AM16/	RLA File :10/24/040/00049/AM16/	Lic.No/Date:1010059293 12.10.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

94	**Case No.:140/14/82-ALC4/2015**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01276/AM16/	RLA File :34/24/040/00175/AM16/	Lic.No/Date:3410041586 12.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.03/82 dated 02.05.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

95	**Case No.:132/14/82-ALC4/2015**	Party Name:RIDDHI PHARMA	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01268/AM16/	RLA File :34/24/040/00180/AM16/	Lic.No/Date:3410041592 14.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.49/82 dated 06.03.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

96	**Case No.:116/13/82-ALC4/2016**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00744/AM17/	RLA File :04/24/040/00143/AM16/	Lic.No/Date:0410161132 20.10.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

97	**Case No.:72/16/82-ALC4/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01392/AM16/	RLA File :03/95/040/00102/AM16/	Lic.No/Date:0310799579 21.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

98	**Case No.:73/16/82-ALC4/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01393/AM16/	RLA File :03/95/040/00087/AM16/	Lic.No/Date:0310799578 21.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

99	**Case No.:29/16/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01349/AM16/	RLA File :09/24/040/00379/AM16/	Lic.No/Date:0910062768 23.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

100	**Case No.:30/16/82-ALC4/2015**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01350/AM16/	RLA File :09/24/040/00383/AM16/	Lic.No/Date:0910062767 23.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.11/82 dated 26.11.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

101	**Case No.:129/16/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01449/AM16/	RLA File :03/95/040/00505/AM16/	Lic.No/Date:0310799628 23.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

102	**Case No.:161/14/82-ALC4/2015**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01297/AM16/	RLA File :03/94/040/01226/AM15/	Lic.No/Date:0310799680 26.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

103	**Case No.:78/16/82-ALC4/2015**	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**

	HQ File :01/82/050/01398/AM16/	RLA File :03/95/040/00777/AM15/	Lic.No/Date:0310799666 26.10.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.49/82 dated 06.03.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

104	**Case No.:31/16/82-ALC4/2015**	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01351/AM16/	RLA File :09/24/040/00423/AM16/	Lic.No/Date:0910062790 28.10.2015	Defer Date: 12.04.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee decided to await the reply and deferred the case.			

105	**Case No.:74/16/82-ALC4/2015**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01394/AM16/	RLA File :03/95/040/00518/AM16/	Lic.No/Date:0310799705 28.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

106	**Case No.:75/16/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01395/AM16/	RLA File :03/95/040/00525/AM16/	Lic.No/Date:0310799704 28.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

107	**Case No.:47/16/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01367/AM16/	RLA File :03/95/040/00526/AM16/	Lic.No/Date:0310799853 29.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

108	**Case No.:48/16/82-ALC4/2015**	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01368/AM16/	RLA File :03/95/040/00549/AM16/	Lic.No/Date:0310799873 30.10.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

109	**Case No.:159/14/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0510396075	Defer Date:

	:01/82/050/01295/AM16/	:05/24/040/00343/AM16/	30.10.2015	12.04.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.17/82 dated 24.01.2017 is awaited. The Committee decided to await the reply and deferred the case.			

110	**Case No.:118/16/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01438/AM16/	RLA File :05/24/040/00345/AM16/	Lic.No/Date:0510396076 30.10.2015	Defer Date: 12.04.2017
	Decision : The Committee noted that information has been called for from the firm in NC meeting No.17/82 dated 24.01.2017 is awaited. The Committee decided to await the reply and deferred the case.			

111	**Case No.:107/16/82-ALC4/2015**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01427/AM16/	RLA File :05/23/040/00326/AM16/	Lic.No/Date:0510396204 03.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.14/82 dated 24.10.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

112	**Case No.:88/16/82-ALC4/2015**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01408/AM16/	RLA File :34/24/040/00202/AM16/	Lic.No/Date:3410041663 05.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.07/82 dated 27.06.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

113	**Case No.:53/16/82-ALC4/2015**	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01373/AM16/	RLA File :03/95/040/00540/AM16/	Lic.No/Date:0310800090 06.11.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

114	**Case No.:89/16/82-ALC4/2015**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01409/AM16/	RLA File :34/24/040/00203/AM16/	Lic.No/Date:3410041666 09.11.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

115	**Case No.:114/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01075/AM17/	RLA File :07/24/040/00255/AM16/	Lic.No/Date:0710109043 13.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

116	**Case No.:114/16/82-ALC4/2015**	Party Name:SHIVA BIOCHEM INDUSTRIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01434/AM16/	RLA File :50/24/040/00017/AM16/	Lic.No/Date:5010002240 16.11.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

117	**Case No.:4/20/82-ALC4/2015**	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01587/AM16/	RLA File :03/94/040/00656/AM16/	Lic.No/Date:0310800363 23.11.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

118	**Case No.:31/1/82-ALC1/2016**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01805/AM16/	RLA File :05/24/040/00347/AM16/	Lic.No/Date:0510396399 23.11.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

119	**Case No.:2/20/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01585/AM16/	RLA File :05/24/040/00400/AM16/	Lic.No/Date:0510396400 23.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.23/82 dated 01.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

120	**Case No.:33/1/82-ALC1/2016**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01807/AM16/	RLA File :09/24/040/00486/AM16/	Lic.No/Date:0910062902 26.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.48/82 dated 28.02.2012 as per detail given below or as applied by the firm whichever is less.			

Export product	Qty.	Import item	Qty.
Amisulpride	1kg.	4-Amino-5-(Ethylsulfonyl)-2-Methoxybenzoic Acid	0.892kg
		[(2RS(-1-Ethylpyrrolidine-2-YL]-Methanamine	0.528kg

RA concerned may take further necessary action as per decision of NC.

121	**Case No.:32/16/82-ALC4/2015**	Party Name:INTERMED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01352/AM16/	RLA File :04/24/040/00177/AM16/	Lic.No/Date:0410161343 26.11.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

122	**Case No.:2/1/82-ALC1/2016**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01776/AM16/	RLA File :03/95/040/00632/AM16/	Lic.No/Date:0310800416 26.11.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

123	**Case No.:58/20/82-ALC4/2015**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01641/AM16/	RLA File :03/95/040/00182/AM15/	Lic.No/Date:0310800550 01.12.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

124	**Case No.:3/1/82-ALC1/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01777/AM16/	RLA File :03/95/040/00529/AM15/	Lic.No/Date:0310800547 01.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

125	**Case No.:5/1/82-ALC1/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01779/AM16/	RLA File :03/95/040/00239/AM15/	Lic.No/Date:0310800551 01.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

126	**Case No.:54/20/82-ALC4/2015**	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File	RLA File	Lic.No/Date:0310800619	Defer Date:

	:01/82/050/01637/AM16/	:03/95/040/00631/AM16/	03.12.2015	
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.06/82 dated 13.06.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

127	**Case No.:112/20/82-ALC4/2015**	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01695/AM16/	RLA File :03/95/040/00646/AM16/	Lic.No/Date:0310800620 03.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

128	**Case No.:127/16/82-ALC4/2015**	Party Name:BLUELINE FOODS (INDIA) PVT.LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01447/AM16/	RLA File :07/24/040/00267/AM16/	Lic.No/Date:0710109146 08.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

129	**Case No.:36/20/82-ALC4/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01619/AM16/	RLA File :03/94/040/00651/AM16/	Lic.No/Date:0310800833 09.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

130	**Case No.:110/20/82-ALC4/2015**	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01693/AM16/	RLA File :56/24/040/00040/AM16/	Lic.No/Date:5610004767 10.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

131	**Case No.:66/20/82-ALC4/2015**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01649/AM16/	RLA File :03/95/040/00633/AM16/	Lic.No/Date:0310800935 11.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.21/82 dated 23.08.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

132	**Case No.:45/20/82-ALC4/2015**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0310800992	Defer Date:

	:01/82/050/01628/AM16/	:03/94/040/00736/AM16/	14.12.2015	12.04.2017
	Decision : Deferred.			

133	**Case No.:24/20/82-ALC4/2015**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01607/AM16/	RLA File :03/95/040/00088/AM16/	Lic.No/Date:0310800991 14.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

134	**Case No.:46/20/82-ALC4/2015**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01629/AM16/	RLA File :03/94/040/00692/AM16/	Lic.No/Date:0310801111 16.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.29/82 dated 18.10.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

135	**Case No.:8/20/82-ALC4/2015**	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01591/AM16/	RLA File :05/24/040/00427/AM16/	Lic.No/Date:0510396637 16.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.01/82 dated 03.04.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

136	**Case No.:83/1/82-ALC1/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01857/AM16/	RLA File :03/94/040/00752/AM16/	Lic.No/Date:0310801211 18.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.24/82 dated 15.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

137	**Case No.:14/20/82-ALC4/2015**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01597/AM16/	RLA File :03/94/040/00728/AM16/	Lic.No/Date:0310801252 21.12.2015	Defer Date: 12.04.2017
	Decision : Information was called for from the firm in NC meeting No.17 dated 24.1.2017 is awaited. The Committee accordingly decided to defer the case.			

138	**Case No.:19/20/82-ALC4/2015**	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01602/AM16/	RLA File :03/95/040/00009/AM16/	Lic.No/Date:0310801275 22.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

139	**Case No.:20/20/82-ALC4/2015**	Party Name:LAXMI ORGANIC INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01603/AM16/	RLA File :03/95/040/00267/AM16/	Lic.No/Date:0310801273 22.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

140	**Case No.:48/20/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01631/AM16/	RLA File :03/94/040/00683/AM16/	Lic.No/Date:0310801362 28.12.2015	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

141	**Case No.:47/20/82-ALC4/2015**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01630/AM16/	RLA File :03/94/040/00792/AM16/	Lic.No/Date:0310801428 31.12.2015	Defer Date: 12.04.2017
	Decision : Deferred.			

142	**Case No.:98/20/82-ALC4/2015**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01681/AM16/	RLA File :05/23/040/00338/AM16/	Lic.No/Date:0510397164 31.12.2015	Defer Date: 12.04.2017
	Decision : Information has been received and sent to DoP on 07.03.2017 for comments.			

143	**Case No.:99/20/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01682/AM16/	RLA File :05/23/040/00389/AM16/	Lic.No/Date:0510397158 31.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.01/82 dated 03.04.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

144	**Case No.:101/20/82-ALC4/2015**	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/01684/AM16/	RLA File :34/24/040/00226/AM16/	Lic.No/Date:3410041775 31.12.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

145	**Case No.:119/20/82-ALC4/2015**	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01702/AM16/	RLA File :09/24/040/00582/AM16/	Lic.No/Date:0910063066 31.12.2015	Defer Date: 12.04.2017
	Decision :Deferred.			

146	**Case No.:104/20/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01687/AM16/	RLA File :34/24/040/00253/AM16/	Lic.No/Date:3410041778 04.01.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

147	**Case No.:105/20/82-ALC4/2015**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01688/AM16/	RLA File :34/24/040/00252/AM16/	Lic.No/Date:3410041782 05.01.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

148	**Case No.:26/20/82-ALC4/2015**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01609/AM16/	RLA File :03/94/040/00802/AM16/	Lic.No/Date:0310801601 06.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

149	**Case No.:7/1/82-ALC1/2016**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01781/AM16/	RLA File :03/95/040/00688/AM16/	Lic.No/Date:0310801600 06.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

150	**Case No.:76/20/82-ALC4/2015**	Party Name:AIMS IMPEX PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01659/AM16/	RLA File :03/94/040/00790/AM16/	Lic.No/Date:0310801644 07.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

151	**Case No.:103/20/82-**	Party Name:JUBILANT LIFE	Meet No/Date:19/82-	**Status:**

	ALC4/2015	SCIENCES LIMITED	ALC4/2016 08.03.2017	**Approved**
	HQ File :01/82/050/01686/AM16/	RLA File :05/23/040/00404/AM16/	Lic.No/Date:0510397232 07.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.01/82 dated 03.04.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

152	**Case No.:6/1/82-ALC1/2016**	Party Name:MEDISPRAY LABORATORIES PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01780/AM16/	RLA File :03/95/040/00676/AM16/	Lic.No/Date:0310801634 07.01.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

153	**Case No.:32/1/82-ALC1/2016**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01806/AM16/	RLA File :05/24/040/00431/AM16/	Lic.No/Date:0510397230 07.01.2016	Defer Date
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.08/82 dated 16.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

154	**Case No.:95/20/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01678/AM16/	RLA File :05/24/040/00499/AM16/	Lic.No/Date:0510397256 08.01.2016	Defer Date: 12.04.2017
	Decision : Information called for from the firm in NC meeting No.07/AM17 dated 07.07.2016 is awaited. The committee accordingly deferred the case.			

155	**Case No.:21/20/82-ALC4/2015**	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01604/AM16/	RLA File :03/95/040/00762/AM16/	Lic.No/Date:0310801691 11.01.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

156	**Case No.:48/1/82-ALC1/2016**	Party Name:INDO AMINES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01822/AM16/	RLA File :03/94/040/00785/AM16/	Lic.No/Date:0310801728 12.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

157	**Case No.:82/1/82-ALC1/2016**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01856/AM16/	RLA File :03/95/040/00690/AM16/	Lic.No/Date:0310801719 12.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

158	**Case No.:66/1/82-ALC1/2016**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01840/AM16/	RLA File :03/94/040/00831/AM16/	Lic.No/Date:0310801850 18.01.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

159	**Case No.:79/1/82-ALC1/2016**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01853/AM16/	RLA File :03/95/040/00689/AM16/	Lic.No/Date:0310801831 18.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

160	**Case No.:59/1/82-ALC1/2016**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01833/AM16/	RLA File :03/94/040/00589/AM16/	Lic.No/Date:0310801896 19.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/453/2014-PI(Norms) dated February. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

161	**Case No.:114/20/82-ALC4/2015**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01697/AM16/	RLA File :34/24/040/00263/AM16/	Lic.No/Date:3410041814 19.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

162	**Case No.:50/1/82-ALC1/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01824/AM16/	RLA File :03/94/040/00861/AM16/	Lic.No/Date:0310801928 20.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

163	**Case No.:68/1/82-ALC1/2016**	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/01842/AM16/	RLA File :03/94/040/00834/AM16/	Lic.No/Date:0310801927 20.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

164	**Case No.:106/20/82-ALC4/2015**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01689/AM16/	RLA File :05/24/040/00515/AM16/	Lic.No/Date:0510397367 20.01.2016	Defer Date: 12.04.2017
	Decision : Information called from the firm in NC meeting No.05/82 dated 08.06.2016 is awaited. The Committee accordingly deferred the case.			

165	**Case No.:38/1/82-ALC1/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01812/AM16/	RLA File :03/95/040/00798/AM16/	Lic.No/Date:0310801923 20.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

166	**Case No.:49/1/82-ALC1/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01823/AM16/	RLA File :03/94/040/00869/AM16/	Lic.No/Date:0310801950 21.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

167	**Case No.:72/7/82-ALC4/2016**	Party Name:OGENE SYSTEMS INDIA LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00246/AM17/	RLA File :09/24/040/00620/AM16/	Lic.No/Date:0910063151 22.01.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

168	**Case No.:88/7/82-ALC4/2016**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00262/AM17/	RLA File :09/24/040/00304/AM16/	Lic.No/Date:0910063190 29.01.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.03/82 dated 02.05.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

169	**Case No.:27/1/82-ALC1/2016**	Party Name:BODAL CHEMICALS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01801/AM16/	RLA File :08/24/040/00325/AM16/	Lic.No/Date:0810137105 01.02.2016	Defer Date: 12.04.2017

	Decision : Deferred.			

170	**Case No.:40/1/82-ALC1/2016**	Party Name:MAGNOLIA LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01814/AM16/	RLA File :03/95/040/01074/AM15/	Lic.No/Date:0310802175 02.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

171	**Case No.:3/5/82-ALC4/2016**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00162/AM17/	RLA File :05/24/040/00537/AM16/	Lic.No/Date:0510397479 03.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.12/82 dated 18.11.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

172	**Case No.:37/1/82-ALC1/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01811/AM16/	RLA File :03/95/040/00639/AM16/	Lic.No/Date:0310802231 04.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

173	**Case No.:43/1/82-ALC1/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01817/AM16/	RLA File :03/94/040/00882/AM16/	Lic.No/Date:0310802261 05.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

174	**Case No.:58/1/82-ALC1/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01832/AM16/	RLA File :03/95/040/00819/AM16/	Lic.No/Date:0310802266 05.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

175	**Case No.:69/1/82-ALC1/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01843/AM16/	RLA File :03/94/040/00922/AM16/	Lic.No/Date:0310802291 08.02.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

176	**Case No.:74/1/82-ALC1/2016**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01848/AM16/	RLA File :03/94/040/00810/AM16/	Lic.No/Date:0310802333 08.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

177	**Case No.:39/1/82-ALC1/2016**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01813/AM16/	RLA File :03/95/040/00847/AM16/	Lic.No/Date:0310802292 08.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

178	**Case No.:45/1/82-ALC1/2016**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01819/AM16/	RLA File :03/94/040/00859/AM16/	Lic.No/Date:0310802380 09.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

179	**Case No.:79/7/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00253/AM17/	RLA File :09/24/040/00586/AM16/	Lic.No/Date:0910063240 10.02.2016	Defer Date: 12.04.2017
	Decision : Information called for from the firm in NC meeting No.09/82 dated 10.08.2016 is awaited. The committee accordingly deferred the case.			

180	**Case No.:41/1/82-ALC1/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01815/AM16/	RLA File :03/95/040/00826/AM16/	Lic.No/Date:0310802395 10.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

181	**Case No.:78/1/82-ALC1/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01852/AM16/	RLA File :03/95/040/00752/AM16/	Lic.No/Date:0310802451 10.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

182	**Case No.:26/1/82-ALC1/2016**	Party Name:UMA ENTERPRISE	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01800/AM16/	RLA File :08/24/040/00396/AM16/	Lic.No/Date:0810137202 15.02.2016	Defer Date: 12.04.2017

	Decision : Deferred.			

183	**Case No.:56/1/82-ALC1/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01830/AM16/	RLA File :03/95/040/00887/AM16/	Lic.No/Date:0310802649 16.02.2016	Defer Date: 12.04.2017
	Decision : Information called for from the firm in NC meeting No.13/82 dated 16.11.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

184	**Case No.:17/1/82-ALC1/2016**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01791/AM16/	RLA File :04/24/040/00229/AM16/	Lic.No/Date:0410161613 17.02.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

185	**Case No.:78/7/82-ALC4/2016**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00252/AM17/	RLA File :09/24/040/00592/AM16/	Lic.No/Date:0910063303 22.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.19/82 dated 02.01.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

186	**Case No.:12/7/82-ALC4/2016**	Party Name:MEDICLONE BIO-TECH PRIVATE LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00186/AM17/	RLA File :04/24/040/00250/AM16/	Lic.No/Date:0410161677 01.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-205 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

187	**Case No.:82/7/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00256/AM17/	RLA File :09/24/040/00721/AM16/	Lic.No/Date:0910063357 03.03.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

188	**Case No.:59/7/82-ALC4/2016**	Party Name:RUCHI SOYA INDUSTRIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00233/AM17/	RLA File :56/24/040/00054/AM16/	Lic.No/Date:5610004864 11.03.2016	Defer Date: 12.04.2017

	Decision : Deferred.			

189	**Case No.:24/2/82-ALC4/2016**	Party Name:SCOPE CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00024/AM17/	RLA File :03/95/040/00955/AM16/	Lic.No/Date:0310803229 11.03.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

190	**Case No.:100/7/82-ALC4/2016**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00274/AM17/	RLA File :31/83/040/00174/AM16/	Lic.No/Date:3110066051 14.03.2016	Defer Date: 12.04.2017
	Decision : The Committee decided to advise the firm to appear before NC for Personal Hearing for detail discussion on purity required by the firm.			

191	**Case No.:15/1/82-ALC1/2016**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01789/AM16/	RLA File :09/24/040/00713/AM16/	Lic.No/Date:0910063416 15.03.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP			

192	**Case No.:107/7/82-ALC4/2016**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00281/AM17/	RLA File :34/24/040/00345/AM16/	Lic.No/Date:3410041995 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-3672 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

193	**Case No.:109/7/82-ALC4/2016**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00283/AM17/	RLA File :34/24/040/00336/AM16/	Lic.No/Date:3410041989 21.03.2016	Defer Date: 12.04.2017
	Decision : Deferred			

194	**Case No.:39/7/82-ALC4/2016**	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00213/AM17/	RLA File :08/24/040/00426/AM16/	Lic.No/Date:0810137551 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.10/82 dated 05.06.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary			

	action as per decision of NC.

195	**Case No.:138/7/82-ALC4/2016**	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00312/AM17/	RLA File :03/94/040/01112/AM16/	Lic.No/Date:0310803707 01.04.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP			

196	**Case No.:81/11/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00615/AM17/	RLA File :03/94/040/01096/AM16/	Lic.No/Date:0310803709 01.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/858/2015-PI(Norms) dated 08.09.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

197	**Case No.:104/7/82-ALC4/2016**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00278/AM17/	RLA File :05/23/040/00556/AM16/	Lic.No/Date:0510398125 01.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

198	**Case No.:24/7/82-ALC4/2016**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00198/AM17/	RLA File :31/83/040/00186/AM16/	Lic.No/Date:3110066111 05.04.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

199	**Case No.:38/7/82-ALC4/2016**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00212/AM17/	RLA File :05/23/040/00571/AM16/	Lic.No/Date:0510398134 05.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/767/2015-PI(Norms) dated June 2016 and 35011/789/2015-PI-Norms dated 18.07.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

200	**Case No.:123/7/82-ALC4/2016**	Party Name:AARTI	Meet No/Date:19/82-	**Status:**

		INDUSTRIES LIMITED	ALC4/2016 08.03.2017	**Deferred**
	HQ File :01/82/050/00297/AM17/	RLA File :03/94/040/01038/AM16/	Lic.No/Date:0310803819 06.04.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP			

201	**Case No.:52/7/82-ALC4/2016**	Party Name:FINE CURE PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Deferred**
	HQ File :01/82/050/00226/AM17/	RLA File :08/24/040/00460/AM16/	Lic.No/Date:0810137652 11.04.2016	Defer Date: 12.04.2017
	Decision : The representative of D/o Pharmaceuticals stated in the meeting to call for Master Batch Formula from the firm. The Committee accordingly decided to call for MBF from the firm and deferred the case.			

202	**Case No.:45/7/82-ALC4/2016**	Party Name:ASTRAL STERITECH PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Deferred**
	HQ File :01/82/050/00219/AM17/	RLA File :34/24/040/00009/AM17/	Lic.No/Date:3410042064 13.04.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

203	**Case No.:50/7/82-ALC4/2016**	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Deferred**
	HQ File :01/82/050/00224/AM17/	RLA File :08/24/040/00005/AM17/	Lic.No/Date:0810137692 18.04.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

204	**Case No.:15/7/82-ALC4/2016**	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Deferred**
	HQ File :01/82/050/00189/AM17/	RLA File :52/24/040/00006/AM17/	Lic.No/Date:5210041869 25.04.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

205	**Case No.:148/7/82-ALC4/2016**	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Deferred**
	HQ File :01/82/050/00322/AM17/	RLA File :03/94/040/00055/AM17/	Lic.No/Date:0310804211 26.04.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

206	**Case No.:2/17/82-ALC4/2016**	Party Name:LUPIN LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status:** **Approved**
	HQ File :01/82/050/00963/AM17/	RLA File :03/95/040/00002/AM17/	Lic.No/Date:0310804193 26.04.2016	Defer Date:

Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/08/2011-PI(Norms) dated 28.22.2011, as per the details given below or as applied by the firm whichever is less.

Export Product

Sterile Ceftriaxone sodium 250mg/500mg/1gm/2gm/10gm injection:

S. No.	Import Item	Qty. kg/kg.
1.	7 AMINO CEPHALOSPORANIC ACID	0.668
2.	METHYLENE CHLORIDE	2.00
3.	7 AMINO CEPHALOSPORANIC ACID	0.668
4.	2,5,DIHYDRO-6-HYDROXY-3-MERCAPTO-2-METHYL-5-OXO-1,2,4-TRIAZENE	0.360
5.	ACETONITRILE	2.60
6.	ACETONE	11.50
7.	ACTIVATED CARBON	0.100
8.	TETRA HYDROFURAN	1.23
9.	TRIETHYL AMINE	0.514
10.	ISOPROPYL ALCOHOL	0.400

RA concerned may take further necessary action as per the decision of NC

207	**Case No.:32/7/82-ALC4/2016**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00206/AM17/	RLA File :05/23/040/00036/AM17/	Lic.No/Date:0510398321 27.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.35/82 dated 29.11.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

208	**Case No.:146/7/82-ALC4/2016**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00320/AM17/	RLA File :03/94/040/00012/AM17/	Lic.No/Date:0310804283 29.04.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

209	**Case No.:142/7/82-ALC4/2016**	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00316/AM17/	RLA File :03/94/040/01101/AM16/	Lic.No/Date:0310804342 02.05.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.			

210	**Case No.:49/7/82-ALC4/2016**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00223/AM17/	RLA File :05/24/040/00009/AM17/	Lic.No/Date:0510398392 05.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

211	**Case No.:8/7/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00182/AM17/	RLA File :04/24/040/00009/AM17/	Lic.No/Date:0410161871 05.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

212	**Case No.:9/7/82-ALC4/2016**	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00183/AM17/	RLA File :04/24/040/00010/AM17/	Lic.No/Date:0410161872 05.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

213	**Case No.:163/7/82-ALC4/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00337/AM17/	RLA File :03/94/040/00090/AM17/	Lic.No/Date:0310804480 09.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

214	**Case No.:17/7/82-ALC4/2016**	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00191/AM17/	RLA File :08/24/040/00045/AM17/	Lic.No/Date:0810137878 09.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.14/82 dated 24.10.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

215	**Case No.:18/7/82-ALC4/2016**	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00192/AM17/	RLA File :08/24/040/00044/AM17/	Lic.No/Date:0810137877 09.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

216	**Case No.:51/7/82-ALC4/2016**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00225/AM17/	RLA File :05/23/040/00539/AM16/	Lic.No/Date:0510398432 09.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

217	**Case No.:159/7/82-ALC4/2016**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00333/AM17/	RLA File :03/94/040/00061/AM17/	Lic.No/Date:0310804534 10.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

218	**Case No.:160/7/82-ALC4/2016**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00334/AM17/	RLA File :03/94/040/00036/AM17/	Lic.No/Date:0310804533 10.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

219	**Case No.:76/7/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00250/AM17/	RLA File :05/23/040/00031/AM17/	Lic.No/Date:0510398443 10.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

220	**Case No.:137/7/82-ALC4/2016**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00311/AM17/	RLA File :03/95/040/00763/AM16/	Lic.No/Date:0310804513 10.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

221	**Case No.:157/7/82-ALC4/2016**	Party Name:APEX PHARMA,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00331/AM17/	RLA File :03/94/040/00122/AM17/	Lic.No/Date:0310804628 12.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

222	**Case No.:86/11/82-ALC4/2016**	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00620/AM17/	RLA File :09/24/040/00056/AM17/	Lic.No/Date:0910063626 17.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

223	**Case No.:85/11/82-ALC4/2016**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00619/AM17/	RLA File :09/24/040/00028/AM17/	Lic.No/Date:0910063644 17.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

224	**Case No.:71/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01032/AM17/	RLA File :07/24/040/00385/AM16/	Lic.No/Date:0710109823 17.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

225	**Case No.:82/11/82-ALC4/2016**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00616/AM17/	RLA File :05/24/040/00624/AM16/	Lic.No/Date:0510398507 17.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

226	**Case No.:83/11/82-ALC4/2016**	Party Name:BIOLOGICAL E LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00617/AM17/	RLA File :09/24/040/00307/AM15/	Lic.No/Date:0910063658 19.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

227	**Case No.:132/7/82-ALC4/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00306/AM17/	RLA File :03/95/040/00118/AM17/	Lic.No/Date:0310804885 20.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

228	**Case No.:139/7/82-ALC4/2016**	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00313/AM17/	RLA File :03/94/040/00149/AM17/	Lic.No/Date:0310804914 23.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

229	**Case No.:140/7/82-ALC4/2016**	Party Name:GANGWAL CHEMICALS (P) LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00314/AM17/	RLA File :03/94/040/00148/AM17/	Lic.No/Date:0310804913 23.05.2016	Defer Date: 12.04.2017

	Decision :Deferred.			

230	**Case No.:153/7/82-ALC4/2016**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00327/AM17/	RLA File :03/94/040/00115/AM17/	Lic.No/Date:0310804948 24.05.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

231	**Case No.:134/7/82-ALC4/2016**	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00308/AM17/	RLA File :03/95/040/00069/AM17/	Lic.No/Date:0310804944 24.05.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

232	**Case No.:43/10/82-ALC4/2016**	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00389/AM17/	RLA File :03/95/040/00169/AM17/	Lic.No/Date:0310805124 01.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

233	**Case No.:2/11/82-ALC4/2016**	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00536/AM17/	RLA File :04/24/040/00270/AM16/	Lic.No/Date:0410162005 02.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

234	**Case No.:1/11/82-ALC4/2016**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00535/AM17/	RLA File :05/23/040/00110/AM17/	Lic.No/Date:0510398726 03.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-205 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

235	**Case No.:8/11/82-ALC4/2016**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00542/AM17/	RLA File :04/24/040/00042/AM17/	Lic.No/Date:0410162009 03.06.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

236	**Case No.:61/11/82-ALC4/2016**	Party Name:KEKULE	Meet No/Date:19/82-	**Status:**

		PHARMA LTD	ALC4/2016 08.03.2017	**Deferred**
	HQ File :01/82/050/00595/AM17/	RLA File :09/24/040/00017/AM17/	Lic.No/Date:0910063781 09.06.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

237	**Case No.:29/13/82-ALC4/2016**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00657/AM17/	RLA File :34/24/040/00068/AM17/	Lic.No/Date:3410042260 10.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

238	**Case No.:62/11/82-ALC4/2016**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00596/AM17/	RLA File :09/24/040/00077/AM17/	Lic.No/Date:0910063788 10.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

239	**Case No.:64/11/82-ALC4/2016**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00598/AM17/	RLA File :09/24/040/00076/AM17/	Lic.No/Date:0910063789 10.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

240	**Case No.:89/13/82-ALC4/2016**	Party Name:UMA ENTERPRISE	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00717/AM17/	RLA File :08/24/040/00099/AM17/	Lic.No/Date:0810138154 10.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

241	**Case No.:1/7/82-ALC4/2016**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00175/AM17/	RLA File :09/24/040/00139/AM17/	Lic.No/Date:0910063809 21.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/500/2013-PI(Norms) dated 21.10.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

242	**Case No.:5/11/82-ALC4/2016**	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File	RLA File	Lic.No/Date:0810138218	Defer Date:

	:01/82/050/00539/AM17/	:08/24/040/00104/AM17/	28.06.2016	12.04.2017
	Decision : Deferred for want of comments from DoP.			

243	**Case No.:16/11/82-ALC4/2016**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00550/AM17/	RLA File :03/95/040/00255/AM17/	Lic.No/Date:0310805798 29.06.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

244	**Case No.:198/17/82-ALC4/2016**	Party Name:NASENSE LABS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01159/AM17/	RLA File :09/24/040/00172/AM17/	Lic.No/Date:0910063874 30.06.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

245	**Case No.:184/17/82-ALC4/2016**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01145/AM17/	RLA File :09/24/040/00143/AM17/	Lic.No/Date:0910063875 30.06.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

246	**Case No.:7/11/82-ALC4/2016**	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00541/AM17/	RLA File :05/24/040/00136/AM17/	Lic.No/Date:0510398951 30.06.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

247	**Case No.:185/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01146/AM17/	RLA File :09/24/040/00147/AM17/	Lic.No/Date:0910063885 04.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

248	**Case No.:14/11/82-ALC4/2016**	Party Name:PALADIN PAINTS AND CHEMICALS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00548/AM17/	RLA File :03/95/040/00277/AM17/	Lic.No/Date:0310805923 04.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

249	**Case No.:50/11/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016	**Status: Deferred**

			08.03.2017	
	HQ File :01/82/050/00584/AM17/	RLA File :03/94/040/00275/AM17/	Lic.No/Date:0310805959 05.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

250	**Case No.:53/11/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00587/AM17/	RLA File :03/94/040/00273/AM17/	Lic.No/Date:0310805958 05.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

251	**Case No.:48/11/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00582/AM17/	RLA File :03/94/040/00255/AM17/	Lic.No/Date:0310805960 05.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

252	**Case No.:3/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00631/AM17/	RLA File :05/24/040/00143/AM17/	Lic.No/Date:0510399022 06.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

253	**Case No.:39/13/82-ALC4/2016**	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00667/AM17/	RLA File :52/24/040/00022/AM17/	Lic.No/Date:5210041951 08.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

254	**Case No.:1/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00629/AM17/	RLA File :05/23/040/00168/AM17/	Lic.No/Date:0510399049 11.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

255	**Case No.:13/11/82-ALC4/2016**	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00547/AM17/	RLA File :03/95/040/00225/AM17/	Lic.No/Date:0310806063 11.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

256	**Case No.:42/11/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00576/AM17/	RLA File :03/94/040/00198/AM17/	Lic.No/Date:0310806121 12.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

257	**Case No.:43/11/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00577/AM17/	RLA File :03/94/040/00105/AM17/	Lic.No/Date:0310806120 12.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

258	**Case No.:40/11/82-ALC4/2016**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00574/AM17/	RLA File :03/94/040/00237/AM17/	Lic.No/Date:0310806115 12.07.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

259	**Case No.:52/11/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00586/AM17/	RLA File :03/94/040/00288/AM17/	Lic.No/Date:0310806113 12.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

260	**Case No.:32/13/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00660/AM17/	RLA File :03/94/040/00291/AM17/	Lic.No/Date:0310806165 12.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

261	**Case No.:89/11/82-ALC4/2016**	Party Name:MALWA OXYGEN & INDUSTRIAL GASES PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00623/AM17/	RLA File :56/24/040/00015/AM17/	Lic.No/Date:5610004949 12.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

262	**Case No.:57/11/82-ALC4/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00591/AM17/	RLA File :03/95/040/00296/AM17/	Lic.No/Date:0310806194 13.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

263	**Case No.:68/11/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00602/AM17/	RLA File :08/24/040/00116/AM17/	Lic.No/Date:0810138288 14.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

264	**Case No.:10/11/82-ALC4/2016**	Party Name:MATRIX FINE SCIENCES PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00544/AM17/	RLA File :03/95/040/00304/AM17/	Lic.No/Date:0310806238 14.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

265	**Case No.:56/11/82-ALC4/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00590/AM17/	RLA File :03/95/040/00746/AM16/	Lic.No/Date:0310806245 14.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

266	**Case No.:54/11/82-ALC4/2016**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00588/AM17/	RLA File :08/24/040/00138/AM17/	Lic.No/Date:0810138287 14.07.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-205 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

267	**Case No.:72/11/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00606/AM17/	RLA File :08/24/040/00145/AM17/	Lic.No/Date:0810138301 15.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

268	**Case No.:67/11/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00601/AM17/	RLA File :05/23/040/00065/AM17/	Lic.No/Date:0510399129 19.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

269	**Case No.:66/11/82-ALC4/2016**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/00600/AM17/	RLA File :05/23/040/00147/AM17/	Lic.No/Date:0510399130 19.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

270	**Case No.:21/11/82-ALC4/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00555/AM17/	RLA File :03/95/040/00206/AM17/	Lic.No/Date:0310806373 19.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

271	**Case No.:18/11/82-ALC4/2016**	Party Name:RESONANCE SPECIALTIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00552/AM17/	RLA File :03/95/040/00262/AM17/	Lic.No/Date:0310806401 19.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

272	**Case No.:35/11/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00569/AM17/	RLA File :03/94/040/00283/AM17/	Lic.No/Date:0310806427 20.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

273	**Case No.:74/11/82-ALC4/2016**	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00608/AM17/	RLA File :05/23/040/00195/AM17/	Lic.No/Date:0510399160 20.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

274	**Case No.:19/11/82-ALC4/2016**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00553/AM17/	RLA File :03/95/040/00326/AM17/	Lic.No/Date:0310806484 21.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

275	**Case No.:83/13/82-ALC4/2016**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00711/AM17/	RLA File :03/95/040/00327/AM17/	Lic.No/Date:0310806482 21.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

276	**Case No.:25/11/82-ALC4/2016**	Party Name:STERLING	Meet No/Date:19/82-	**Status:**

		AUXILIARIES PVT LTD	ALC4/2016 08.03.2017	**Deferred**
	HQ File :01/82/050/00559/AM17/	RLA File :03/95/040/00180/AM17/	Lic.No/Date:0310806477 21.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

277	**Case No.:26/11/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00560/AM17/	RLA File :03/95/040/00116/AM17/	Lic.No/Date:0310806480 21.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

278	**Case No.:27/11/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00561/AM17/	RLA File :03/95/040/00143/AM17/	Lic.No/Date:0310806474 21.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

279	**Case No.:20/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00648/AM17/	RLA File :05/23/040/00211/AM17/	Lic.No/Date:0510399202 22.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

280	**Case No.:20/11/82-ALC4/2016**	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00554/AM17/	RLA File :03/95/040/00498/AM16/	Lic.No/Date:0310806509 22.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

281	**Case No.:31/11/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00565/AM17/	RLA File :03/95/040/00168/AM17/	Lic.No/Date:0310806532 22.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

282	**Case No.:7/13/82-ALC4/2016**	Party Name:STYRAX PHARMA PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00635/AM17/	RLA File :26/24/040/00013/AM17/	Lic.No/Date:2610012765 22.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

283	**Case No.:70/11/82-ALC4/2016**	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00604/AM17/	RLA File :08/24/040/00150/AM17/	Lic.No/Date:0810138353 25.07.2016	Defer Date: 12.04.2017
	Decision :			

284	**Case No.:71/11/82-ALC4/2016**	Party Name:ARCHI EXIM PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00605/AM17/	RLA File :08/24/040/00151/AM17/	Lic.No/Date:0810138354 25.07.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

285	**Case No.:144/13/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00772/AM17/	RLA File :08/24/040/00154/AM17/	Lic.No/Date:0810138352 25.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

286	**Case No.:32/11/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00566/AM17/	RLA File :03/95/040/00290/AM17/	Lic.No/Date:0310806544 25.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

287	**Case No.:55/11/82-ALC4/2016**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00589/AM17/	RLA File :08/24/040/00156/AM17/	Lic.No/Date:0810138362 25.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

288	**Case No.:22/11/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00556/AM17/	RLA File :03/94/040/00262/AM17/	Lic.No/Date:0310806600 26.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

289	**Case No.:77/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00611/AM17/	RLA File :05/23/040/00124/AM17/	Lic.No/Date:0510399240 27.07.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.			

290	**Case No.:78/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00612/AM17/	RLA File :05/23/040/00123/AM17/	Lic.No/Date:0510399239 27.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

291	**Case No.:79/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00613/AM17/	RLA File :05/23/040/00119/AM17/	Lic.No/Date:0510399242 27.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

292	**Case No.:80/11/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00614/AM17/	RLA File :05/23/040/00125/AM17/	Lic.No/Date:0510399241 27.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

293	**Case No.:67/13/82-ALC4/2016**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00695/AM17/	RLA File :03/94/040/00335/AM17/	Lic.No/Date:0310806658 27.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

294	**Case No.:84/13/82-ALC4/2016**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00712/AM17/	RLA File :05/24/040/00170/AM17/	Lic.No/Date:0510399250 27.07.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

295	**Case No.:64/13/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00692/AM17/	RLA File :03/94/040/00177/AM17/	Lic.No/Date:0310806697 28.07.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

296	**Case No.:71/13/82-ALC4/2016**	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**

	HQ File :01/82/050/00699/AM17/	RLA File :03/94/040/00312/AM17/	Lic.No/Date:0310806768 01.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/648/2015-PI(Norms) dated November 2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

297	**Case No.:112/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01073/AM17/	RLA File :07/24/040/00153/AM17/	Lic.No/Date:0710110200 04.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

298	**Case No.:73/13/82-ALC4/2016**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00701/AM17/	RLA File :03/94/040/00354/AM17/	Lic.No/Date:0310806872 05.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

299	**Case No.:72/13/82-ALC4/2016**	Party Name:INVENTIA HEALTHCARE PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00700/AM17/	RLA File :03/94/040/00356/AM17/	Lic.No/Date:0310806927 08.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

300	**Case No.:49/13/82-ALC4/2016**	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00677/AM17/	RLA File :03/94/040/01052/AM16/	Lic.No/Date:0310806947 09.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.42/82 dated 18.01.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

301	**Case No.:50/13/82-ALC4/2016**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00678/AM17/	RLA File :03/94/040/00286/AM17/	Lic.No/Date:0310806966 09.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

302	**Case No.:10/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00638/AM17/	RLA File :05/23/040/00229/AM17/	Lic.No/Date:0510399392 09.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

303	**Case No.:100/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01061/AM17/	RLA File :07/24/040/00154/AM17/	Lic.No/Date:0710110231 09.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

304	**Case No.:113/17/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01074/AM17/	RLA File :07/24/040/00155/AM17/	Lic.No/Date:0710110232 09.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

305	**Case No.:48/13/82-ALC4/2016**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00676/AM17/	RLA File :03/94/040/00386/AM17/	Lic.No/Date:0310806969 09.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

306	**Case No.:26/13/82-ALC4/2016**	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00654/AM17/	RLA File :04/24/040/00065/AM17/	Lic.No/Date:0410162171 09.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

307	**Case No.:1/15/82-ALC4/2016**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00815/AM17/	RLA File :05/23/040/00226/AM17/	Lic.No/Date:0510399403 10.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/298/2015-PI(Norms) dated Oct. 2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

308	**Case No.:41/13/82-ALC4/2016**	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:19/82-ALC4/2016	**Status: Approved**

			08.03.2017	
	HQ File :01/82/050/00669/AM17/	RLA File :52/24/040/00031/AM17/	Lic.No/Date:5210041993 10.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/825/2015-PI(Norms) dated 01.06.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

309	**Case No.:17/13/82-ALC4/2016**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00645/AM17/	RLA File :05/23/040/00220/AM17/	Lic.No/Date:0510399449 11.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

310	**Case No.:76/13/82-ALC4/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00704/AM17/	RLA File :03/94/040/00391/AM17/	Lic.No/Date:0310807030 11.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

311	**Case No.:18/13/82-ALC4/2016**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00646/AM17/	RLA File :05/23/040/00230/AM17/	Lic.No/Date:0510399442 11.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

312	**Case No.:61/13/82-ALC4/2016**	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00689/AM17/	RLA File :03/95/040/00388/AM17/	Lic.No/Date:0310807070 11.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

313	**Case No.:78/13/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00706/AM17/	RLA File :03/94/040/00371/AM17/	Lic.No/Date:0310807104 12.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

314	**Case No.:12/13/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00640/AM17/	RLA File :08/24/040/00196/AM17/	Lic.No/Date:0810138482 12.08.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.			

315	**Case No.:15/13/82-ALC4/2016**	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00643/AM17/	RLA File :08/24/040/00184/AM17/	Lic.No/Date:0810138477 12.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-412 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

316	**Case No.:53/13/82-ALC4/2016**	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00681/AM17/	RLA File :03/94/040/00421/AM17/	Lic.No/Date:0310807134 16.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-3647, 3648 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

317	**Case No.:190/17/82-ALC4/2016**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01151/AM17/	RLA File :09/24/040/00223/AM17/	Lic.No/Date:0910064041 16.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

318	**Case No.:14/13/82-ALC4/2016**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00642/AM17/	RLA File :08/24/040/00181/AM17/	Lic.No/Date:0810138489 16.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

319	**Case No.:16/13/82-ALC4/2016**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00644/AM17/	RLA File :08/24/040/00191/AM17/	Lic.No/Date:0810138490 16.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

320	**Case No.:11/13/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00639/AM17/	RLA File :08/24/040/00190/AM17/	Lic.No/Date:0810138500 17.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

321	**Case No.:52/13/82-ALC4/2016**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00680/AM17/	RLA File :03/94/040/00160/AM17/	Lic.No/Date:0310807167 17.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

322	**Case No.:40/13/82-ALC4/2016**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00668/AM17/	RLA File :52/24/040/00036/AM17/	Lic.No/Date:5210042006 19.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

323	**Case No.:19/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00647/AM17/	RLA File :05/23/040/00234/AM17/	Lic.No/Date:0510399492 19.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

324	**Case No.:142/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00770/AM17/	RLA File :05/24/040/00226/AM17/	Lic.No/Date:0510399509 19.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

325	**Case No.:150/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00778/AM17/	RLA File :05/24/040/00201/AM17/	Lic.No/Date:0510399507 19.08.2016	Defer Date: 12.04.2017
	Decision : The Committee decided to call for information from the firm based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes and deferred the case.			

326	**Case No.:152/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00780/AM17/	RLA File :05/24/040/00200/AM17/	Lic.No/Date:0510399505 19.08.2016	Defer Date: 12.04.2017
	Decision : The Committee decided to call for information from the firm based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/781/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes and deferred the case.			

327	**Case No.:7/17/82-ALC4/2016**	Party Name:AMINES &	Meet No/Date:19/82-	**Status:**

		PLASTICIZERS LIMITED	ALC4/2016 08.03.2017	**Deferred**
	HQ File :01/82/050/00968/AM17/	RLA File :03/94/040/00437/AM17/	Lic.No/Date:0310807244 22.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

328	**Case No.:69/13/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00697/AM17/	RLA File :03/94/040/00339/AM17/	Lic.No/Date:0310807289 22.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

329	**Case No.:112/13/82-ALC4/2016**	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00740/AM17/	RLA File :03/94/040/00436/AM17/	Lic.No/Date:0310807309 23.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

330	**Case No.:68/13/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00696/AM17/	RLA File :03/94/040/00453/AM17/	Lic.No/Date:0310807316 23.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

331	**Case No.:156/13/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00784/AM17/	RLA File :05/24/040/00214/AM17/	Lic.No/Date:0510399536 23.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

332	**Case No.:157/13/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00785/AM17/	RLA File :05/24/040/00215/AM17/	Lic.No/Date:0510399537 23.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/119/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

333	**Case No.:141/13/82-ALC4/2016**	Party Name:RHYDBURG PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/00769/AM17/	RLA File :05/24/040/00239/AM17/	Lic.No/Date:0510399535 23.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

334	**Case No.:75/13/82-ALC4/2016**	Party Name:ANUH PHARMA LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00703/AM17/	RLA File :03/94/040/00456/AM17/	Lic.No/Date:0310807339 24.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/210/2014-PI(Norms) dated Oct. 2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

335	**Case No.:212/17/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01173/AM17/	RLA File :09/24/040/00268/AM17/	Lic.No/Date:0910064076 25.08.2016	Defer Date
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/139/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

336	**Case No.:94/13/82-ALC4/2016**	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00722/AM17/	RLA File :08/24/040/00137/AM17/	Lic.No/Date:0810138556 29.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

337	**Case No.:161/13/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00789/AM17/	RLA File :05/23/040/00251/AM17/	Lic.No/Date:0510399568 29.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

338	**Case No.:123/13/82-ALC4/2016**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00751/AM17/	RLA File :03/94/040/00265/AM17/	Lic.No/Date:0310807443 30.08.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

339	**Case No.:81/13/82-ALC4/2016**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00709/AM17/	RLA File :05/24/040/00258/AM17/	Lic.No/Date:0510399580 30.08.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

340	**Case No.:132/13/82-ALC4/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00760/AM17/	RLA File :03/95/040/00448/AM17/	Lic.No/Date:0310807505 31.08.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/766/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

341	**Case No.:124/13/82-ALC4/2016**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00752/AM17/	RLA File :03/94/040/00464/AM17/	Lic.No/Date:0310807534 01.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

342	**Case No.:121/13/82-ALC4/2016**	Party Name:GOPALDAS VISRAM & CO.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00749/AM17/	RLA File :03/94/040/00469/AM17/	Lic.No/Date:0310807553 01.09.2016	Defer Date: 12.04.2017
	Decision : The Committee decided to call for information from the firm based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/478/2013-PI(Norms) dated August 2014, uploaded at the end of these minutes and deferred the case.			

343	**Case No.:163/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00791/AM17/	RLA File :09/24/040/00285/AM17/	Lic.No/Date:0910064084 01.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

344	**Case No.:164/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00792/AM17/	RLA File :09/24/040/00311/AM17/	Lic.No/Date:0910064091 01.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

345	**Case No.:168/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00796/AM17/	RLA File :09/24/040/00301/AM17/	Lic.No/Date:0910064085 01.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

346	**Case No.:170/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00798/AM17/	RLA File :09/24/040/00284/AM17/	Lic.No/Date:0910064083 01.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

347	**Case No.:196/17/82-ALC4/2016**	Party Name:ORCH LABORATORIES INDIA PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01157/AM17/	RLA File :09/24/040/00292/AM17/	Lic.No/Date:0910064089 01.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

348	**Case No.:95/13/82-ALC4/2016**	Party Name:ACULIFE HEALTHCARE PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00723/AM17/	RLA File :08/24/040/00161/AM17/	Lic.No/Date:0810138597 02.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

349	**Case No.:143/13/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00771/AM17/	RLA File :08/24/040/00124/AM17/	Lic.No/Date:0810138603 02.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

350	**Case No.:146/13/82-ALC4/2016**	Party Name:CHIROS PHARMA	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00774/AM17/	RLA File :22/24/040/00046/AM17/	Lic.No/Date:2210015557 02.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

351	**Case No.:122/13/82-ALC4/2016**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00750/AM17/	RLA File :03/94/040/00374/AM17/	Lic.No/Date:0310807578 02.09.2016	Defer Date: 12.04.2017

	Decision :Deferred.

352	**Case No.:145/13/82-ALC4/2016**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00773/AM17/	RLA File :22/24/040/00049/AM17/	Lic.No/Date:2210015554 02.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on SION A-3672 or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

353	**Case No.:109/13/82-ALC4/2016**	Party Name:AURA PHARMACEUTICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00737/AM17/	RLA File :03/94/040/00484/AM17/	Lic.No/Date:0310807613 06.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

354	**Case No.:131/13/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00759/AM17/	RLA File :03/95/040/00248/AM17/	Lic.No/Date:0310807651 07.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.36/82 dated 07.12.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

355	**Case No.:135/13/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00763/AM17/	RLA File :03/95/040/00247/AM17/	Lic.No/Date:0310807650 07.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.36/82 dated 07.12.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

356	**Case No.:136/13/82-ALC4/2016**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00764/AM17/	RLA File :03/95/040/00311/AM17/	Lic.No/Date:0310807649 07.09.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.21/82 dated 04.10.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

357	**Case No.:202/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01163/AM17/	RLA File :09/24/040/00286/AM17/	Lic.No/Date:0910064118 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

358	**Case No.:197/17/82-ALC4/2016**	Party Name:EYTAN LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01158/AM17/	RLA File :09/24/040/00252/AM17/	Lic.No/Date:0910064110 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

359	**Case No.:167/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00795/AM17/	RLA File :09/24/040/00300/AM17/	Lic.No/Date:0910064112 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

360	**Case No.:169/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00797/AM17/	RLA File :09/24/040/00302/AM17/	Lic.No/Date:0910064113 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

361	**Case No.:209/17/82-ALC4/2016**	Party Name:INTERNATIONAL HEALTHCARE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01170/AM17/	RLA File :09/24/040/00246/AM17/	Lic.No/Date:0910064103 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

362	**Case No.:108/13/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00736/AM17/	RLA File :03/94/040/00506/AM17/	Lic.No/Date:0310807686 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

363	**Case No.:207/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01168/AM17/	RLA File :09/24/040/00310/AM17/	Lic.No/Date:0910064117 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

364	**Case No.:137/13/82-ALC4/2016**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00765/AM17/	RLA File :03/95/040/00437/AM17/	Lic.No/Date:0310807709 08.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

365	**Case No.:186/17/82-ALC4/2016**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01147/AM17/	RLA File :09/24/040/00231/AM17/	Lic.No/Date:0910064100 08.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

366	**Case No.:199/17/82-ALC4/2016**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01160/AM17/	RLA File :09/24/040/00075/AM17/	Lic.No/Date:0910064099 08.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

367	**Case No.:159/13/82-ALC4/2016**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00787/AM17/	RLA File :05/24/040/00264/AM17/	Lic.No/Date:0510399649 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

368	**Case No.:208/17/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01169/AM17/	RLA File :09/24/040/00256/AM17/	Lic.No/Date:0910064101 08.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

369	**Case No.:162/13/82-ALC4/2016**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00790/AM17/	RLA File :09/24/040/00309/AM17/	Lic.No/Date:0910064122 09.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

370	**Case No.:166/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00794/AM17/	RLA File :09/24/040/00314/AM17/	Lic.No/Date:0910064123 09.09.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.			

371	**Case No.:165/13/82-ALC4/2016**	Party Name:HONOUR LAB LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00793/AM17/	RLA File :09/24/040/00321/AM17/	Lic.No/Date:0910064126 09.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

372	**Case No.:206/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01167/AM17/	RLA File :09/24/040/00277/AM17/	Lic.No/Date:0910064133 12.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

373	**Case No.:93/13/82-ALC4/2016**	Party Name:MAHIMA LIFE SCIENCES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00721/AM17/	RLA File :05/24/040/00217/AM17/	Lic.No/Date:0510399726 15.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

374	**Case No.:105/13/82-ALC4/2016**	Party Name:AARTI DRUGS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00733/AM17/	RLA File :03/94/040/00487/AM17/	Lic.No/Date:0310807836 16.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

375	**Case No.:107/13/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00735/AM17/	RLA File :03/94/040/00540/AM17/	Lic.No/Date:0310807829 16.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

376	**Case No.:46/13/82-ALC4/2016**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00674/AM17/	RLA File :08/24/040/00215/AM17/	Lic.No/Date:0810138683 16.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

377	**Case No.:211/17/82-ALC4/2016**	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**

	HQ File :01/82/050/01172/AM17/	RLA File :09/24/040/00270/AM17/	Lic.No/Date:0910064148 19.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

378	**Case No.:103/13/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00731/AM17/	RLA File :03/94/040/00516/AM17/	Lic.No/Date:0310807914 20.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

379	**Case No.:43/13/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00671/AM17/	RLA File :09/24/040/00303/AM17/	Lic.No/Date:0910064168 21.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

380	**Case No.:119/13/82-ALC4/2016**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00747/AM17/	RLA File :07/24/040/00207/AM17/	Lic.No/Date:0710110442 21.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

381	**Case No.:45/13/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00673/AM17/	RLA File :08/24/040/00216/AM17/	Lic.No/Date:0810138715 22.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

382	**Case No.:91/13/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00719/AM17/	RLA File :08/24/040/00242/AM17/	Lic.No/Date:0810138723 22.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

383	**Case No.:100/13/82-ALC4/2016**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00728/AM17/	RLA File :03/94/040/00525/AM17/	Lic.No/Date:0310807975 22.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

384	**Case No.:192/17/82-**	Party Name:SATYA	Meet No/Date:19/82-	**Status:**

	ALC4/2016	DEEPTHA PHARMACEUTICALS LTD	ALC4/2016 08.03.2017	**Deferred**
	HQ File :01/82/050/01153/AM17/	RLA File :09/24/040/00332/AM17/	Lic.No/Date:0910064172 22.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

385	**Case No.:82/13/82-ALC4/2016**	Party Name:VERTELLUS SPECIALTY MATERIALS (INDIA) PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00710/AM17/	RLA File :52/24/040/00040/AM17/	Lic.No/Date:5210042029 22.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

386	**Case No.:4/17/82-ALC4/2016**	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00965/AM17/	RLA File :03/95/040/00322/AM17/	Lic.No/Date:0310808020 23.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

387	**Case No.:56/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01017/AM17/	RLA File :03/94/040/00582/AM17/	Lic.No/Date:0310808049 26.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

388	**Case No.:102/17/82-ALC4/2016**	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01063/AM17/	RLA File :34/24/040/00180/AM17/	Lic.No/Date:3410042558 26.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

389	**Case No.:193/17/82-ALC4/2016**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01154/AM17/	RLA File :09/24/040/00345/AM17/	Lic.No/Date:0910064185 26.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

390	**Case No.:195/17/82-ALC4/2016**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01156/AM17/	RLA File :09/24/040/00344/AM17/	Lic.No/Date:0910064184 26.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

391	**Case No.:55/17/82-ALC4/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01016/AM17/	RLA File :03/94/040/00570/AM17/	Lic.No/Date:0310808091 27.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

392	**Case No.:13/17/82-ALC4/2016**	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00974/AM17/	RLA File :03/94/040/00585/AM17/	Lic.No/Date:0310808096 27.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

393	**Case No.:113/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00741/AM17/	RLA File :09/24/040/00342/AM17/	Lic.No/Date:0910064191 27.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

394	**Case No.:114/13/82-ALC4/2016**	Party Name:HETERO LABS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00742/AM17/	RLA File :09/24/040/00341/AM17/	Lic.No/Date:0910064192 27.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

395	**Case No.:54/17/82-ALC4/2016**	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01015/AM17/	RLA File :03/94/040/00524/AM17/	Lic.No/Date:0310808098 27.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

396	**Case No.:139/13/82-ALC4/2016**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00767/AM17/	RLA File :03/95/040/00302/AM17/	Lic.No/Date:0310808110 27.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

397	**Case No.:58/17/82-ALC4/2016**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01019/AM17/	RLA File :03/94/040/00583/AM17/	Lic.No/Date:0310808142 28.09.2016	Defer Date:

	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.20/82 dated 20.09.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.

398	**Case No.:99/13/82-ALC4/2016**	Party Name:ATUL LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00727/AM17/	RLA File :08/24/040/00214/AM17/	Lic.No/Date:0810138766 29.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

399	**Case No.:194/17/82-ALC4/2016**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01155/AM17/	RLA File :09/24/040/00339/AM17/	Lic.No/Date:0910064206 29.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

400	**Case No.:12/17/82-ALC4/2016**	Party Name:ALIVIRA ANIMAL HEALTH LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00973/AM17/	RLA File :03/94/040/00557/AM17/	Lic.No/Date:0310808216 30.09.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

401	**Case No.:90/13/82-ALC4/2016**	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00718/AM17/	RLA File :52/24/040/00042/AM17/	Lic.No/Date:5210042032 30.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

402	**Case No.:125/13/82-ALC4/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00753/AM17/	RLA File :03/95/040/00490/AM17/	Lic.No/Date:0310808208 30.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

403	**Case No.:126/13/82-ALC4/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00754/AM17/	RLA File :03/95/040/00410/AM17/	Lic.No/Date:0310808209 30.09.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

404	**Case No.:63/17/82-ALC4/2016**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01024/AM17/	RLA File :03/94/040/00559/AM17/	Lic.No/Date:0310808233 03.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

405	**Case No.:182/17/82-ALC4/2016**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01143/AM17/	RLA File :09/24/040/00305/AM17/	Lic.No/Date:0910064230 05.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

406	**Case No.:204/17/82-ALC4/2016**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01165/AM17/	RLA File :09/24/040/00313/AM17/	Lic.No/Date:0910064232 05.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

407	**Case No.:29/17/82-ALC4/2016**	Party Name:PALADIN PAINTS AND CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00990/AM17/	RLA File :03/95/040/00514/AM17/	Lic.No/Date:0310808276 05.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

408	**Case No.:200/17/82-ALC4/2016**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01161/AM17/	RLA File :09/24/040/00312/AM17/	Lic.No/Date:0910064252 06.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

409	**Case No.:11/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00972/AM17/	RLA File :03/94/040/00617/AM17/	Lic.No/Date:0310808312 06.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

410	**Case No.:75/17/82-ALC4/2016**	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01036/AM17/	RLA File :52/24/040/00043/AM17/	Lic.No/Date:5210042038 06.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

411	**Case No.:205/17/82-ALC4/2016**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01166/AM17/	RLA File :09/24/040/00375/AM17/	Lic.No/Date:0910064235 06.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

412	**Case No.:30/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00991/AM17/	RLA File :03/95/040/00532/AM17/	Lic.No/Date:0310808294 06.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.05/82 dated 04.05.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

413	**Case No.:10/17/82-ALC4/2016**	Party Name:FDC LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00971/AM17/	RLA File :03/94/040/00614/AM17/	Lic.No/Date:0310808345 07.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

414	**Case No.:33/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00994/AM17/	RLA File :03/95/040/00546/AM17/	Lic.No/Date:0310808376 13.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

415	**Case No.:69/17/82-ALC4/2016**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01030/AM17/	RLA File :09/24/040/00374/AM17/	Lic.No/Date:0910064265 14.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

416	**Case No.:201/17/82-ALC4/2016**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01162/AM17/	RLA File :09/24/040/00354/AM17/	Lic.No/Date:0910064264 14.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

417	**Case No.:49/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:19/82-ALC4/2016	**Status: Deferred**

			08.03.2017	
	HQ File :01/82/050/01010/AM17/	RLA File :03/94/040/00622/AM17/	Lic.No/Date:0310808433 17.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

418	**Case No.:9/17/82-ALC4/2016**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00970/AM17/	RLA File :03/94/040/00629/AM17/	Lic.No/Date:0310808422 17.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

419	**Case No.:39/17/82-ALC4/2016**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01000/AM17/	RLA File :03/95/040/00324/AM17/	Lic.No/Date:0310808410 17.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

420	**Case No.:31/17/82-ALC4/2016**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00992/AM17/	RLA File :03/95/040/00540/AM17/	Lic.No/Date:0310808412 17.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

421	**Case No.:25/17/82-ALC4/2016**	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00986/AM17/	RLA File :03/94/040/00648/AM17/	Lic.No/Date:0310808508 18.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

422	**Case No.:64/17/82-ALC4/2016**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01025/AM17/	RLA File :03/95/040/00457/AM17/	Lic.No/Date:0310808513 18.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.14/82 dated 31.07.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

423	**Case No.:32/17/82-ALC4/2016**	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00993/AM17/	RLA File :03/95/040/00551/AM17/	Lic.No/Date:0310808488 18.10.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.			

424	**Case No.:50/17/82-ALC4/2016**	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01011/AM17/	RLA File :03/94/040/00639/AM17/	Lic.No/Date:0310808566 20.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

425	**Case No.:214/17/82-ALC4/2016**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01175/AM17/	RLA File :31/83/040/00071/AM17/	Lic.No/Date:3110066376 20.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

426	**Case No.:47/17/82-ALC4/2016**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01008/AM17/	RLA File :03/94/040/00661/AM17/	Lic.No/Date:0310808581 20.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/30/2014-PI(Norms) dated Oct. 2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

427	**Case No.:34/17/82-ALC4/2016**	Party Name:VHB MEDISCIENCES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00995/AM17/	RLA File :03/95/040/00462/AM17/	Lic.No/Date:0310808576 20.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-3676. RA concerned may take further necessary action as per the decision of NC.			

428	**Case No.:57/17/82-ALC4/2016**	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01018/AM17/	RLA File :03/94/040/00526/AM17/	Lic.No/Date:0310808624 21.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

429	**Case No.:76/17/82-ALC4/2016**	Party Name:GOLD STAR INTERNATIONAL	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01037/AM17/	RLA File :52/24/040/00046/AM17/	Lic.No/Date:5210042057 25.10.2016	Defer Date: 12.04.2017

	Decision :Deferred.			

430	**Case No.:94/17/82-ALC4/2016**	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01055/AM17/	RLA File :34/24/040/00204/AM17/	Lic.No/Date:3410042618 25.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

431	**Case No.:24/17/82-ALC4/2016**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00985/AM17/	RLA File :03/95/040/00582/AM17/	Lic.No/Date:0310808689 25.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

432	**Case No.:35/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00996/AM17/	RLA File :03/95/040/00594/AM17/	Lic.No/Date:0310808711 25.10.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.22/82 dated 20.02.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

433	**Case No.:15/17/82-ALC4/2016**	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00976/AM17/	RLA File :03/94/040/00672/AM17/	Lic.No/Date:0310808773 26.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

434	**Case No.:20/17/82-ALC4/2016**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00981/AM17/	RLA File :03/94/040/00606/AM17/	Lic.No/Date:0310808832 27.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

435	**Case No.:21/17/82-ALC4/2016**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00982/AM17/	RLA File :03/94/040/00548/AM17/	Lic.No/Date:0310808830 27.10.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

436	**Case No.:95/17/82-ALC4/2016**	Party Name:CONCORD BIOTECH LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01056/AM17/	RLA File :08/24/040/00268/AM17/	Lic.No/Date:0810138997 28.10.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

437	**Case No.:52/17/82-ALC4/2016**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01013/AM17/	RLA File :03/94/040/00658/AM17/	Lic.No/Date:0310808927 02.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

438	**Case No.:40/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01001/AM17/	RLA File :03/95/040/00616/AM17/	Lic.No/Date:0310808975 04.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.22/82 dated 20.02.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

439	**Case No.:59/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: approved**
	HQ File :01/82/050/01020/AM17/	RLA File :03/95/040/00617/AM17/	Lic.No/Date:0310808973 04.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.22/82 dated 20.02.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

440	**Case No.:27/17/82-ALC4/2016**	Party Name:SHREE LIFE SCIENCES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/00988/AM17/	RLA File :03/95/040/00621/AM17/	Lic.No/Date:0310809008 07.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms as per SION A-206 for above 10ml. RA concerned may take further necessary action as per the decision of NC.			

441	**Case No.:14/17/82-ALC4/2016**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00975/AM17/	RLA File :03/94/040/00717/AM17/	Lic.No/Date:0310809031 08.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

442	**Case No.:18/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00979/AM17/	RLA File :03/94/040/00718/AM17/	Lic.No/Date:0310809038 08.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

443	**Case No.:43/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01004/AM17/	RLA File :03/94/040/00703/AM17/	Lic.No/Date:0310809039 08.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

444	**Case No.:22/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00983/AM17/	RLA File :03/94/040/00726/AM17/	Lic.No/Date:0310809070 09.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

445	**Case No.:88/17/82-ALC4/2016**	Party Name:SHIVA PHARMACHEM LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01049/AM17/	RLA File :34/24/040/00220/AM17/	Lic.No/Date:3410042652 09.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

446	**Case No.:26/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00987/AM17/	RLA File :03/95/040/00348/AM17/	Lic.No/Date:0310809069 09.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

447	**Case No.:37/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00998/AM17/	RLA File :03/95/040/00344/AM17/	Lic.No/Date:0310809065 09.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

448	**Case No.:38/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: approved**
	HQ File :01/82/050/00999/AM17/	RLA File :03/95/040/00630/AM17/	Lic.No/Date:0310809075 09.11.2016	Defer Date:

	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in it meeting No.22/82 dated 20.02.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.

449	**Case No.:17/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00978/AM17/	RLA File :03/94/040/00730/AM17/	Lic.No/Date:0310809095 10.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

450	**Case No.:45/17/82-ALC4/2016**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01006/AM17/	RLA File :03/94/040/00704/AM17/	Lic.No/Date:0310809094 10.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

451	**Case No.:2/15/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00816/AM17/	RLA File :03/95/040/00449/AM17/	Lic.No/Date:0310809088 10.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

452	**Case No.:41/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01002/AM17/	RLA File :03/95/040/00515/AM17/	Lic.No/Date:0310809091 10.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

453	**Case No.:103/17/82-ALC4/2016**	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01064/AM17/	RLA File :05/23/040/00370/AM17/	Lic.No/Date:0510400406 11.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

454	**Case No.:19/17/82-ALC4/2016**	Party Name:HIKAL LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00980/AM17/	RLA File :03/94/040/00687/AM17/	Lic.No/Date:0310809149 11.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

455	**Case No.:101/17/82-ALC4/2016**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01062/AM17/	RLA File :05/23/040/00372/AM17/	Lic.No/Date:0510400404 11.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

456	**Case No.:130/17/82-ALC4/2016**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01091/AM17/	RLA File :03/94/040/00735/AM17/	Lic.No/Date:0310809204 22.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

457	**Case No.:138/17/82-ALC4/2016**	Party Name:MAPLE CROSS REMEDIES PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01099/AM17/	RLA File :03/95/040/00624/AM17/	Lic.No/Date:0310809210 22.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

458	**Case No.:66/17/82-ALC4/2016**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01027/AM17/	RLA File :08/24/040/00293/AM17/	Lic.No/Date:0810139050 22.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

459	**Case No.:91/17/82-ALC4/2016**	Party Name:RONAK CHEMICALS	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01052/AM17/	RLA File :34/24/040/00224/AM17/	Lic.No/Date:3410042673 22.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

460	**Case No.:124/17/82-ALC4/2016**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01085/AM17/	RLA File :03/95/040/00639/AM17/	Lic.No/Date:0310809216 22.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

461	**Case No.:120/17/82-ALC4/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01081/AM17/	RLA File :03/95/040/00602/AM17/	Lic.No/Date:0310809205 22.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

462	**Case No.:141/17/82-ALC4/2016**	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01102/AM17/	RLA File :03/95/040/00610/AM17/	Lic.No/Date:0310809264 23.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

463	**Case No.:98/17/82-ALC4/2016**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01059/AM17/	RLA File :22/24/040/00071/AM17/	Lic.No/Date:2210015595 23.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

464	**Case No.:99/17/82-ALC4/2016**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01060/AM17/	RLA File :22/24/040/00073/AM17/	Lic.No/Date:2210015598 23.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

465	**Case No.:1/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/00962/AM17/	RLA File :03/95/040/00640/AM17/	Lic.No/Date:0310809268 23.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

466	**Case No.:87/17/82-ALC4/2016**	Party Name:ASIATIC DRUGS &PHARMACEUTICALS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01048/AM17/	RLA File :05/23/040/00365/AM17/	Lic.No/Date:0510400453 24.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

467	**Case No.:86/17/82-ALC4/2016**	Party Name:ALCHEM INTERNATIONAL PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01047/AM17/	RLA File :05/23/040/00358/AM17/	Lic.No/Date:0510400474 25.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

468	**Case No.:155/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01116/AM17/	RLA File :03/94/040/00757/AM17/	Lic.No/Date:0310809323 25.11.2016	Defer Date: 12.04.2017

	Decision : Deferred for want of comments from DoP.

469	**Case No.:162/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01123/AM17/	RLA File :03/94/040/00678/AM17/	Lic.No/Date:0310809339 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.08/82 dated 24.05.2011, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

470	**Case No.:168/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01129/AM17/	RLA File :03/94/040/00707/AM17/	Lic.No/Date:0310809340 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.25/82 dated 29.11.2012, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

471	**Case No.:169/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01130/AM17/	RLA File :03/94/040/00709/AM17/	Lic.No/Date:0310809344 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.03/82 dated 08.05.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

472	**Case No.:170/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01131/AM17/	RLA File :03/94/040/00708/AM17/	Lic.No/Date:0310809341 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.13/82 dated 19.12.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

473	**Case No.:171/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01132/AM17/	RLA File :03/94/040/00732/AM17/	Lic.No/Date:0310809343 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.01/82 dated 10.04.2014, uploaded at the end of these minutes or			

	as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.

474	**Case No.:172/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01133/AM17/	RLA File :03/94/040/00710/AM17/	Lic.No/Date:0310809345 28.11.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.13/82 dated 19.12.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

475	**Case No.:179/17/82-ALC4/2016**	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01140/AM17/	RLA File :03/94/040/00744/AM17/	Lic.No/Date:0310809373 28.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

476	**Case No.:89/17/82-ALC4/2016**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01050/AM17/	RLA File :08/24/040/00319/AM17/	Lic.No/Date:0810139094 28.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

477	**Case No.:129/17/82-ALC4/2016**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01090/AM17/	RLA File :03/94/040/00675/AM17/	Lic.No/Date:0310809367 28.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

478	**Case No.:180/17/82-ALC4/2016**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01141/AM17/	RLA File :03/94/040/00689/AM17/	Lic.No/Date:0310809370 28.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

479	**Case No.:84/17/82-ALC4/2016**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01045/AM17/	RLA File :05/24/040/00415/AM17/	Lic.No/Date:0510400507 28.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

480	**Case No.:163/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01124/AM17/	RLA File :03/94/040/00734/AM17/	Lic.No/Date:0310809399 29.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

481	**Case No.:164/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01125/AM17/	RLA File :03/94/040/00733/AM17/	Lic.No/Date:0310809398 29.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

482	**Case No.:165/17/82-ALC4/2016**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01126/AM17/	RLA File :03/94/040/00731/AM17/	Lic.No/Date:0310809396 29.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

483	**Case No.:106/17/82-ALC4/2016**	Party Name:PI INDUSTRIES LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01067/AM17/	RLA File :13/24/040/00033/AM17/	Lic.No/Date:1310048462 29.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

484	**Case No.:118/17/82-ALC4/2016**	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01079/AM17/	RLA File :52/24/040/00050/AM17/	Lic.No/Date:5210042073 29.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

485	**Case No.:139/17/82-ALC4/2016**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01100/AM17/	RLA File :03/95/040/00684/AM17/	Lic.No/Date:0310809406 29.11.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

486	**Case No.:151/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01112/AM17/	RLA File :03/95/040/00676/AM17/	Lic.No/Date:0310809433 30.11.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

487	**Case No.:85/17/82-ALC4/2016**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01046/AM17/	RLA File :05/24/040/00416/AM17/	Lic.No/Date:0510400570 01.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

488	**Case No.:116/17/82-ALC4/2016**	Party Name:AETHER INDUSTRIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01077/AM17/	RLA File :52/24/040/00053/AM17/	Lic.No/Date:5210042078 02.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

489	**Case No.:133/17/82-ALC4/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01094/AM17/	RLA File :03/94/040/00771/AM17/	Lic.No/Date:0310809551 02.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

490	**Case No.:132/17/82-ALC4/2016**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01093/AM17/	RLA File :03/94/040/00775/AM17/	Lic.No/Date:0310809552 02.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

491	**Case No.:97/17/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01058/AM17/	RLA File :08/24/040/00324/AM17/	Lic.No/Date:0810139218 05.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

492	**Case No.:181/17/82-ALC4/2016**	Party Name:CENTAUR PHARMACEUTICALS PVT. LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01142/AM17/	RLA File :03/94/040/00537/AM17/	Lic.No/Date:0310809606 05.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

493	**Case No.:131/17/82-ALC4/2016**	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01092/AM17/	RLA File :03/94/040/00794/AM17/	Lic.No/Date:0310809604 05.12.2016	Defer Date: 12.04.2017

	Decision :Deferred.			

494	**Case No.:128/17/82-ALC4/2016**	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01089/AM17/	RLA File :03/94/040/00801/AM17/	Lic.No/Date:0310809609 05.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

495	**Case No.:82/17/82-ALC4/2016**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01043/AM17/	RLA File :08/24/040/00318/AM17/	Lic.No/Date:0810139204 05.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

496	**Case No.:96/17/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01057/AM17/	RLA File :08/24/040/00326/AM17/	Lic.No/Date:0810139221 06.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

497	**Case No.:78/17/82-ALC4/2016**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01039/AM17/	RLA File :05/23/040/00412/AM17/	Lic.No/Date:0510400608 06.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

498	**Case No.:135/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01096/AM17/	RLA File :03/95/040/00697/AM17/	Lic.No/Date:0310809629 06.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

499	**Case No.:167/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01128/AM17/	RLA File :03/95/040/00696/AM17/	Lic.No/Date:0310809628 06.12.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.22/82 dated 20.02.2014, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

500	**Case No.:79/17/82-ALC4/2016**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01040/AM17/	RLA File :05/23/040/00426/AM17/	Lic.No/Date:0510400659 07.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

501	**Case No.:80/17/82-ALC4/2016**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01041/AM17/	RLA File :05/23/040/00424/AM17/	Lic.No/Date:0510400658 07.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

502	**Case No.:83/17/82-ALC4/2016**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01044/AM17/	RLA File :05/23/040/00361/AM17/	Lic.No/Date:0510400646 07.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

503	**Case No.:174/17/82-ALC4/2016**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01135/AM17/	RLA File :03/94/040/00769/AM17/	Lic.No/Date:0310809668 07.12.2016	Defer Date:
	Decision: The Committee based on the earlier recommendation of Department of Pharmaceutical forwarded vide O.M.No.35011/353/2015-PI(Norms) dated 17.11.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

504	**Case No.:126/17/82-ALC4/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01087/AM17/	RLA File :03/94/040/00803/AM17/	Lic.No/Date:0310809672 08.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

505	**Case No.:127/17/82-ALC4/2016**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01088/AM17/	RLA File :03/94/040/00800/AM17/	Lic.No/Date:0310809684 08.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

506	**Case No.:81/17/82-ALC4/2016**	Party Name:BIO TECH OPHTHALMICS PVT LTD	Meet No/Date:19/82-ALC4/2016	**Status: Deferred**

			08.03.2017	
	HQ File :01/82/050/01042/AM17/	RLA File :08/24/040/00360/AM17/	Lic.No/Date:0810139254 09.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DBT.			

507	**Case No.:187/17/82-ALC4/2016**	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01148/AM17/	RLA File :09/24/040/00483/AM17/	Lic.No/Date:0910064463 09.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

508	**Case No.:148/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01109/AM17/	RLA File :03/95/040/00703/AM17/	Lic.No/Date:0310809708 09.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

509	**Case No.:158/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01119/AM17/	RLA File :03/95/040/00690/AM17/	Lic.No/Date:0310809727 09.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

510	**Case No.:159/17/82-ALC4/2016**	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01120/AM17/	RLA File :03/95/040/00669/AM17/	Lic.No/Date:0310809709 09.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

511	**Case No.:107/17/82-ALC4/2016**	Party Name:AMANTA HEALTHCARE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01068/AM17/	RLA File :08/24/040/00361/AM17/	Lic.No/Date:0810139255 13.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

512	**Case No.:178/17/82-ALC4/2016**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01139/AM17/	RLA File :03/94/040/00804/AM17/	Lic.No/Date:0310809744 13.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

513	**Case No.:146/17/82-ALC4/2016**	Party Name:CIPLA LIMITED.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01107/AM17/	RLA File :03/94/040/00835/AM17/	Lic.No/Date:0310809781 13.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

514	**Case No.:173/17/82-ALC4/2016**	Party Name:HARMONY LIFESCIENCE PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01134/AM17/	RLA File :03/94/040/00815/AM17/	Lic.No/Date:0310809753 13.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

515	**Case No.:142/17/82-ALC4/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01103/AM17/	RLA File :03/94/040/00818/AM17/	Lic.No/Date:0310809757 13.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

516	**Case No.:143/17/82-ALC4/2016**	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01104/AM17/	RLA File :03/94/040/00819/AM17/	Lic.No/Date:0310809758 13.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

517	**Case No.:160/17/82-ALC4/2016**	Party Name:SIRMAXO CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01121/AM17/	RLA File :03/95/040/00492/AM17/	Lic.No/Date:0310809770 13.12.2016	Defer Date: 12.04.2017
	Decision : Deferred for want of comments from DoP.			

518	**Case No.:156/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01117/AM17/	RLA File :03/95/040/00718/AM17/	Lic.No/Date:0310809765 13.12.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.07/82 dated 18.05.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

519	**Case No.:157/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**

	HQ File :01/82/050/01118/AM17/	RLA File :03/95/040/00719/AM17/	Lic.No/Date:0310809768 13.12.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.07/82 dated 18.05.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

520	**Case No.:153/17/82-ALC4/2016**	Party Name:PALADIN PAINTS AND CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01114/AM17/	RLA File :03/95/040/00699/AM17/	Lic.No/Date:0310809824 14.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

521	**Case No.:147/17/82-ALC4/2016**	Party Name:S M CHEMICAL VAPI PRIVATE LIMITED	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01108/AM17/	RLA File :03/95/040/00659/AM17/	Lic.No/Date:0310809834 14.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

522	**Case No.:213/17/82-ALC4/2016**	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01174/AM17/	RLA File :08/24/040/00321/AM17/	Lic.No/Date:0810139295 15.12.2016	Defer Date: 12.04.2017
	Decision :Deferred for want of comments from DoP.			

523	**Case No.:177/17/82-ALC4/2016**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01138/AM17/	RLA File :03/94/040/00845/AM17/	Lic.No/Date:0310809853 15.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

524	**Case No.:176/17/82-ALC4/2016**	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01137/AM17/	RLA File :03/94/040/00741/AM17/	Lic.No/Date:0310809851 15.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

525	**Case No.:149/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01110/AM17/	RLA File :03/95/040/00721/AM17/	Lic.No/Date:0310809874 15.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

526	**Case No.:150/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01111/AM17/	RLA File :03/95/040/00722/AM17/	Lic.No/Date:0310809877 15.12.2016	Defer Date: 12.04.2017
	Decision : Deferred.			

527	**Case No.:152/17/82-ALC4/2016**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Deferred**
	HQ File :01/82/050/01113/AM17/	RLA File :03/95/040/00724/AM17/	Lic.No/Date:0310809913 15.12.2016	Defer Date: 12.04.2017
	Decision :Deferred.			

528	**Case No.:154/17/82-ALC4/2016**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:19/82-ALC4/2016 08.03.2017	**Status: Approved**
	HQ File :01/82/050/01115/AM17/	RLA File :03/95/040/00748/AM17/	Lic.No/Date:0310810059 22.12.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the earlier decision taken by NC in its meeting No.18/82 dated 19.12.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.			

Manual Agenda of NC Meeting No. 19/82/2016
Scheduled to be held on 08.03.2017

Case No. B- 01 M.No.19/AM-17 Date 08.03.2017	M/s. Salvi Chemical Industries Ltd File No. 01/82/171/0403/AM 17 RLA No.03/95/040/0209/AM 11 Adv.Auth. No. 0310581659 dated. 01.07.2010
Decision: The Committee considered this case for ratification of ad-hoc norms under Para 4.07 of HBP as per agenda. The Committee based on the earlier decision taken by NC in its meeting No. 22/AM12 dated 30.08.2011 Case No.B-244, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 02 M.No.19/AM-17 Date 08.03.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/00387/AM 14 RLA No.04/24/040/00065/AM 14 Adv.Auth. No. 041047559 dated. 27.06.2013
Decision: The Committee reconsidered this case for fixation of adhoc norms as per agenda. The Committee decided to defer this case for comments from D/o Pharmaceuticals.	

Case No. B- 03 M.No.19/AM-17 Date 08.03.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/01124/AM 14 RLA No.04/24/040/01183/AM 14 Adv.Auth. No. 0410152258 dated. 27.11.2013
Decision: The Committee reconsidered this case for fixation of adhoc norms as per agenda. The Committee decided to defer this case for comments from D/o Pharmaceuticals.	

Case No. B- 04 M.No.19/AM-17 Date 08.03.2017	M/s. Shasun Pharmaceuticals Ltd File No. 01/82/050/01089/AM 15 RLA No.04/24/040/00172/AM 15 Adv.Auth. No. 041015940 dated. 08.10.2014
Decision: The Committee reconsidered this case for fixation of adhoc norms as per agenda. The Committee decided to defer this case for comments from D/o Pharmaceuticals.	

Case No. B- 05 M.No.19/AM-17 Date 08.03.2017	M/s. Macleods Pharmaceuticals Ltd File No. 01/82/050/00445/AM 15 RLA No.03/95/040/01010/AM 14 RLA No.03/95/040/01021/AM14 Adv.Auth. No. 0310774159 dated 12.03.2014 Adv.Auth. No. 0310775289 dated 21.03.2014
Decision: The Committee reconsidered this case for correction of ad-hoc norms as per agenda. The Committee decided to correct the norms based on the earlier decision taken by NC in its meeting No.23/82 dated 06.03.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 06 M.No.19/AM-17 Date 08.03.2017	M/s. Ami Organics Pvt Ltd File No. 01/82/050/00868/AM 14 File No. 01/82/050/01110/AM 14 File No. 01/82/050/00576/AM 15 RLA No.52/24/040/00024/AM 14 RLA No.52/24/040/00037/AM 14 RLA No.52/24/040/00010/AM 15 Adv.Auth. No. 5210040263 dated. 10.10.2013 Adv.Auth. No. 5210040485 dated. 10.12.2013 Adv.Auth. No. 5210041062 dated. 23.05.2014
Decision: The Committee considered this case for revision of norms as per agenda. The Committee based on the earlier recommendation of Department of C&PC forwarded vide U.O.No.14010/2/2014-Ch-II dated 21.10.2015, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 07 M.No.19/AM-17 Date 08.03.2017	M/s. Alcon Bio Sciences Pvt Ltd File No. 01/82/050/00925/AM 11 RLA No.03/94/040/00472/AM 11 Adv.Auth. No. 0310595543 dated. 06.10.2010
Decision: Decision: The Committee considered this case for ratification of norms as per agenda. The Committee based on the earlier recommendation of Department of Pharmaceuticals forwarded vide O.M.No.35011/234/2013-PI(Norms) dated 24.06.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per decision of NC.	

Case No. B- 08 M.No.19/AM-17 Date 08.03.2017	M/s. Bayer Cropsciences Ltd File No. 01/82/050/00460/AM 15 RLA No.03/94/040/00797/AM 14 Adv.Auth. No. 0310772503 dated. 28.02.2014
Decision: The Committee considered this case for fixation of adhoc norms as per agenda. The Committee decided to defer this case for comments from Technical Authority.	

Case No. B- 09 M.No.19/AM-17 Date 08.03.2017	M/s. The Andhra Sugars Ltd File No. 01/82/171/00037/AM17
Decision: The request of M/s The Andhra Sugars Ltd. dated 04.05.2016 and representation of the firm forwarded by Federation of Indian Export Organisations (FIEO) vide letter dated 27.01.2017 have been considered for modification the description of export product mentioned in SION A-39 from **"Acetyl Salicylic Acid" to "Acetyl Salicylic Acid (Aspirin)**" as per agenda. The Committee also considered recommendation of Department of Pharmaceuticals forwarded vide O.M.No.35011/322/2016-PI(Norms) dated 17.01.2017. The Committee based on the above recommendation of D/o Pharmaceuticals decided to modify the description of export product mentioned in **SION A-39, to read as "Acetyl Salicylic Acid (Aspirin)** without any other changes.	

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19/09

15-16

by Central excise Authorities.

210	Case No.:72/13/82-ALC4/2014	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Approved
	HQ File :01/82/050/01075/AM15/	RLA File :09/24/040/00287/AM15/	Lic.No/Date:0910060939 11.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/97/2015-PI (Norms) dt. August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
(1S,4R)-4-Amino-2-Cyclopentene-1-Methanol Tartrate (Cap-2).	1kg	1	Vincelactum	1.337
		2	Sodium Borohydride.	0.214
		3	D (-) -tartaric Acid.	0.90

RA may take further action accordingly.

211	Case No.:45/15/82-ALC4/2014	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Deferred
	HQ File :01/82/050/01332/AM15/	RLA File :09/24/040/00305/AM15/	Lic.No/Date:0910060957 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

212	Case No.:4/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Deferred
	HQ File :01/82/050/00668/AM15/	RLA File :09/24/040/00318/AM15/	Lic.No/Date:0910060963 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

213	Case No.:6/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Deferred
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

214	Case No.:8/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Deferred
	HQ File :01/82/050/00672/AM15/	RLA File :09/24/040/00315/AM15/	Lic.No/Date:0910060966 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. AMI organics Pvt. Ltd.. for the import of raw material against the export of 3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.

(Advance Authorization No. 521004339 dated 5.12.2015)
Ref U.O. No. 01/82/050/525/AM16/DES-III/600 dated 14.7.2015

M/s. AMI organics Pvt. Ltd. have submitted present application for the import of raw material against the export of 3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.	1 kg	1.VANILLIN 99.5%	1.588 KG.
		2. DIMETHYL FORMAMIDE-99.5%	3.170 KG

This issues with the approval of competent authority.

21/10/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh ,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/2/2014-CH-II dated 21 .10.2015

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F. No.35011/1/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0185/AM-16/DES-3/1653 dated the 18/2/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(1-Phenylmethyl)-1H-Indeno[2,1-b]Pyridine-6-Carbonitrile.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1. The import item is catalyst only for which no recovery or regeneration is shown. The firm may be advised to elaborate the recovery of imported catalyst with technical justification.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Case No. /28/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date 18/82-ALC4/2011 02.08.2011	Status Case Approved
HQ File 01/82/050/00567/AM10/	RLA File 03/94/040/01121/AM09/	Lic No/Date 0310524602 17.06.2009	

Decision : Committee considered case as per agenda and in light of production and consumption data certified by Central Excise Authority and in consultation with technical authority present in meeting, decided to ratify norms for regularization purpose under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Desmopressin	1 kg.	1.	Boc-Gly-OH	2.205 kg
		2.	Boc-D-Arg(Hcl)-OH	3.333 kg
		3.	Fmoc-Pro-OH	4.255 kg
		4.	Fmoc-Cys(Trt)-OH	6.737 kg
		5.	Fmoc-Asn-OH	5.531 kg
		6.	Fmoc-Gln-OH	6.460 kg
		7.	Fmoc-Phe-OH	4.042 kg
		8.	Fmoc-Tyr(tBu)-OH	5.886 kg
		9.	MPa(Trt)	3.758 kg
		10.	Hydroxybenxotriazole (HOBT)	49.078 kg
		11.	Diisopropylcarbodiimide (DIPCDI)	18.581 Liter
		12.	Diethyl Ether Dried	2284.000 Liter
		13.	Piperidine	77.040 Liter
		14.	Trifluoroacetic Acid (TFA)	82.650 Liter
		15.	Ethandithiol (EDT)	1.350 Liter
		16.	Diisopropylethylamine (DIEA)	12.765 Liter
		17.	Thioanisole	2.670 Liter
		18.	Diaion	10.638 kg
		19.	Dowex	2.791 kg
		20.	Merrifield Resin	4.113 kg
		21.	Cesium Carbonate	2.180 kg
		22.	Kromasil	1.070 kg
		23.	Acetonitrile	4758.865 Liter
		24.	Ethyl Alcohol (Un-denatured)	840.000 Liter

RA concerned may take further necessary action as per above decision of NC.

Shyam Lal

HEMMO PHARMACEUTICALS PVT. LTD. 114, TOPE ESTATE MAHALAXMI MUMBAI-11.

	Case No.:5/7/82-ALC4/2011	Party Name:PAYAL POLYPLAST PVT.LTD.,	Meet No/Date:15/82-ALC4/2011 12.07.2011	Status:Case Approved
	HQ File :01/82/050/00171/AM12/	RLA File :05/24/040/00026/AM12/	Lic.No/Date:0510289321 02.05.2011	

64 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/33/2011/Ch.II dated 14.06.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Di-Iso Butyl Phthalate	1kg.	1.	Phthalic Anhydride	0.560 kg
		2.	Iso Butanol	0.560 kg

RA concerned may take further necessary action as per above decision of NC.

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	Case No.:250/5/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2015 16.09.2015	**Status:Case Approved**
	HQ File :01/82/050/00390/AM16/	RLA File :05/24/040/00528/AM15/	Lic.No/Date:0510393339 24.02.2015	Defer Date:

315 **Decision :** The committee decided to ratify the norms based on the recommendation of Department of 46011/79/2014-PC-II dt. 26.8.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty.kg
Di-Octyl Teraphthalate (DOTP)	1kg	1	Pure Tere Phthalic Acid	0.400
		2	2-Ethyl Hexanol	0.613

RA may take further action accordingly.

	Case No.:5/7/82-ALC4/2011	Party Name:PAYAL POLYPLAST PVT.LTD.,	Meet No/Date:15/82-ALC4/2011 12.07.2011	Status:Case Approved
	HQ File :01/82/050/00171/AM12/	RLA File :05/24/040/00026/AM12/	Lic.No/Date:0510289321 02.05.2011	

64 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/33/2011/Ch.II dated 14.06.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Di-Iso Butyl Phthalate	1kg.	1.	Phthalic Anhydride	0.560 kg
		2.	Iso Butanol	0.560 kg

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/141/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceuticals Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/209/AM-17/DES-3/217 dated the 6/7/16 vide which application from M/s Sun Pharmaceuticals Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Atorvastatin Calcium / Atorvastatin Calcium Trihydrate (Bulk Drug/Pharmacopeal Grade) , Atorvastatin Calcium / Atorvastatin Calcium Trihydrate Tablets 10mg, 20mg, 80mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export B.D. 20mg 40mg 80
1	ASC-3, (4R-Cis)-1,1-dimethyl ethyl-6-cyanomethyl-2,2-dimethyl-1,3-dioxane-4-acetate	0.708kg
2	Activated carbon	0.047kg
3	DKT-3, 4-fluoro-α-(2-methyl-1-oxopropyl)-γ-oxo-N-β-diphenyl benzene butanamide	0.994kg
4	Cyclohexane	0.228kg
5	Isopropyl alcohol	0.564kg
6	Methanol	2.738kg
7	Methyl-T-butyl ether	1.321kg
8	N-Heptane	0.806kg
9	Tetrahydrofuran	1.068kg
10	Toluene	1.417kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO), Udyog Bhawan, New Delhi.

Case No.:18/24/82-ALC4/2012	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:24/82-ALC4/2012 15.11.2012	**Status:Case Approved**
HQ File :01/82/050/00822/AM13/	RLA File :09/24/040/00226/AM13/	Lic.No/Date:0910053441 06.08.2012	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/107/2008-Ch. II dated 20.11.2009, it was decided
218 to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg
Brosalidox L	1 kg	1	Propylene Glycol (Liquid)	0.895
		2.	5-Bromo-5-Nitro-1,3-Dioxane	0.100

RA may take appropriate action as per the decision of Norms Committee.

Case No.:9/29/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:21/82-ALC4/2011 23.08.2011	Status:Case Approved
HQ File :01/82/050/00579/AM10/	RLA File :03/95/040/00307/AM10/	Lic.No/Date:0310534431 20.08.2009	

1 Decision : Committee considered case as per agenda and in light of earlier decision taken in 34/82 meeting held on 17.11.2009 and meeting held on 16.11.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Amber Fleur (2,3,8,8-Tetramethyl 1,2,3,4,5,6,7,8-Octohydro-2-Napthalenyl Methyl Ketone	1 Kg.	1.	Myrcene 80%	1.00 kg
		2.	Methyl Ethyl Ketone	0.600 kg
		3.	Toluene	0.02 kg
		4.	Phosphoric Acid	0.150 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:38/24/82-ALC4/2012	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:24/82-ALC4/2012 15.11.2012	**Status:Case Approved**
HQ File :01/82/050/00842/AM13/	RLA File :09/24/040/00228/AM13/	Lic.No/Date:0910053440 06.08.2012	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/107/2008-Ch. II dated 1.7.2009, it was decided to
219 ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg
Allantoin (Powder)	1 kg	1.	Glyoxylic Acid 50% (Liquid)	1.28

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:23/26/82-ALC4/2012	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:26/82-ALC4/2012 13.12.2012	**Status:Case Approved**
HQ File :01/82/050/00931/AM13/	RLA File :09/24/040/00315/AM13/	Lic.No/Date:0910053978 05.10.2012	Defer Date:

302 **Decision** : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/34/2011-Ch. II dated 10.12.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Brosalidox L	1 kg	1.	Propylene Glycol	0.900 kg
		2.	5-Bromo-5-Nitro-1,3-Dioxane	0.100 kg

RA may take appropriate action as per the decision of Norms Committee.

121	**Case No.:9/41/82-ALC4/2011**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:47/82-ALC4/2011 21.02.2012	**Status:Case Approved**
	HQ File :01/82/050/01010/AM12/	RLA File :34/24/040/00154/AM12/	Lic.No/Date:3410032044 25.10.2011	Defer Date:

Decision : The Committee considered the case as per agenda and in the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. C.II 14011/22/2012-SO (Ch.II) dated 6.2.2012 and in consultation with the technical authorities present in the meeting decided to ratify norms norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is earlier:

Export Product	Export Quantity	S.No	Import Items	Quantity allowed
Verdyl Isobutyrate	1 kg	1	Dicylopentadiene	0.705 kg
		2	Isobutyric Acid	0.493 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No. B 38	M/s. Vivimed Labs Limited
Meeting no. 4/AM 13 dated 16.5.2013.	F. No. 01/82/50/00284/AM 13/DES III
R.A File No. 09/24/40/646/AM 12	Advance Licence No. 0910051917 dated 28.3.2012

Decision: In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/138/2011-Ch. II dated 27.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Piroctone Olamine or Vipirox	1 kg	1	3,3-Di Methyl Acrylic Acid	1.125 kg
		2.	Isononanoyl Chloride or 3, 5,5-Trimethyl Haxanyl Chloride	1.544 kg
		3.	Hydroxylamine Hydro Chloride	1.224 kg
		4.	Methanol	2.155 kg
		5.	Di Chloro Methane (MDC)	0.700 kg
		6.	Ethylene Di Chloride (EDC)	1.750 kg
		7.	Toluene	0.350 kg
		8.	Hydro Quinone	0.112 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:82/24/82-ALC4/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:25/82-ALC4/2012 29.11.2012	**Status:Case Approved**
	HQ File :01/82/050/00886/AM13/	RLA File :03/94/040/00547/AM13/	Lic.No/Date:0310710996 28.09.2012	Defer Date:

191 **Decision :** In the light of earlier decision taken in meeting no. 3/82 dated 17.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity allowed
Cymoxanil Technical	1 kg	1	N Cyano Acetyl Ethyl Urea 98% Min.	0.867 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:7/24/82-ALC4/2012	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:3/82-ALC4/2013 02.05.2013	**Status:Case Approved**
	HQ File :01/82/050/00811/AM13/	RLA File :34/24/040/00168/AM13/	Lic.No/Date:3410035379 31.10.2012	Defer Date:

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Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/65/2007-ch. II dated 7.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Iso Nonanoyl Chloride (Appearance: Clear Colourless Liquid)	1kg	1.	Iso Nonanoic Acid (Appearance: clear colourless liquid)	0.942 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:13/49/82-ALC4/2011	Party Name:RIDDHI PHARMA	Meet No/Date:49/82-ALC4/2011 06.03.2012	**Status:Case Approved**
	HQ File :01/82/050/01322/AM12/	RLA File :34/24/040/00228/AM12/	Lic.No/Date:3410033125 06.02.2012	Defer Date:

227 **Decision :** Committee considered case as per agenda and in the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/76/2010-Ch.II dated 27.9.2010 and in consultation with technical authority present in meeting, decided to ratify norms under Para 4.7 of Handbook of Procedures as per details below or as applied for by firm whichever is lower:-

Export Product	Export Qty.	S.No.	Name of Item of import	Quantity allowed
1,3 Dichloro Acetone	1 kg	1.	1,3 Dichloro-2-Propanol	1.069 kg
		2.	Sodium Dichromate	1.70 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:19/9/82-ALC4/2014	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:11/82-ALC4/2014 26.11.2014	**Status: Approved**
	HQ File :01/82/050/00816/AM15/	RLA File :09/24/040/00142/AM15/	Lic.No/Date:0910060792 04.08.2014	Defer Date:

334 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/34/2013/Ch II dated 27.11.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
HOMOSALATE (3,3,5-Trimethyl Cyclohexyl Salicylate)	1 kg	1.	ISOPHORONE	0.572 kg
		2.	SALICYLIC ACID	0.572 kg

RA may take appropriate action as per the decision of Norms Committee

	Case No.:5/49/82-ALC4/2011	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:49/82-ALC4/2011 06.03.2012	**Status:Case Approved**
	HQ File :01/82/050/01314/AM12/	RLA File :03/95/040/00862/AM12/	Lic.No/Date:0310683338 24.02.2012	Defer Date:

244 **Decision :** Committee considered case as per agenda and in light of earlier decision taken in meeting no. 53/82 dated 29.6.2009 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sorbitan Mono Stearate	1 Kg.	1.	Sorbitol 70% Solution	0.470 kg
		2.	Stearic Acid	0.634 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:50/14/82-ALC4/2013	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:14/82-ALC4/2013 24.10.2013	**Status: Apporved**
	HQ File :01/82/050/00635/AM14/	RLA File :05/24/040/00195/AM14/	Lic.No/Date:0510364317 03.09.2013	Defer Date:

315 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/28/2012-Ch II dated 28.10.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
MENTHOL	1 kg	1.	META - CRESOL ABOVE 98.5% PURE	1.50 kg
		2.	ISO PROPYL ALCOHOL	1.80 kg

A may take appropriate action as per the decision of Norms Committee.

	Case No.:1/7/82-ALC4/2013	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:7/82-ALC4/2013 27.06.2013	**Status:Case Approved**
	HQ File :01/82/050/00130/AM14/	RLA File :34/24/040/00048/AM14/	Lic.No/Date:3410037111 13.06.2013	Defer Date:

140 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/89/2010/Ch. II dated 24.6.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Isooctyl Chloride	1 kg	1.	2-Ethylhexanol/Isooctyl Alcohol	0.972 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No.:36/3/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:3/82-ALC4/2014 08.05.2014	**Status:Case Approved**
HQ File :01/82/050/00040/AM15/	RLA File :07/24/040/00337/AM14/	Lic.No/Date:0710101210 09.01.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/56/2011-Ch. II dated 23.05.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Export product	Export Quantity	S.No.	Import items	Quantity Allowed
CALCIUM LACTATE GLUCONATE	1 kg	1	CALCIUM GLUCONATE - Oral Grade	0.686 kg
		2	CALCIUM CARBONATE	0.310 kg
		3	LACTIC ACID	0.560 kg
FERROUS GLUCONATE	1 kg	1	LACTIC ACID	1.028 kg
MAGNESIUM LACTATE	1 kg	1	LACTIC ACID	1.19 kg
ZINC LACTATE	1 kg	1	LACTIC ACID	0.990 kg
MAGNESIUM LACTATE GLUCONATE	1 kg	1	LACTIC ACID	0.390 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No.:114/18/82-ALC4/2012	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:23/82-ALC4/2012 01.11.2012	**Status:Case Approved**
HQ File :01/82/050/00609/AM13/	RLA File :05/24/040/00186/AM13/	Lic.No/Date:0510332132 21.08.2012	Defer Date:

185 **Decision :** In the light of written comments received from Petrochemical Division of Department of Chemicals and Petrochemicals vide their OM No. 46011/119/2012-PCII dated 18.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
PVC Plasticizer	1 kg	1.	Phthalic Anhydride	0.400 kg
		2.	2 Ethylhexanol (Octaonol)	0.700 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No.:4/8/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:48/82-ALC4/2011 28.02.2012	**Status:Case Approved**
HQ File :01/82/050/00204/AM12/	RLA File :09/24/040/00606/AM11/	Lic.No/Date:0910046587 02.05.2011	Defer Date:

Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their OM NO. 35011/361/2011-PI(Norms) dated 27.2.2012 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed (kg/kg)
Amisulpride	1 kg	1	4-AMINO-5-(ETHYLSULFONYL)-2-METHOXYBENZOIC ACID	0.892
		2	[(2RS)-1-ETHYLPYRROLIDINE-2-YL]-METHANAMINE	0.528
		3	METHYLENE CHLORIDE	6.49
		4	TRIETHYLAMINE	0.417
		5	ETHYL CHLOROFORMATE	0.411
		6	ACETONE	2.684
		7	ACTIVATED CARBON	0.076

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:52/31/82-ALC4/2012	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:6/82-ALC4/2013 13.06.2013	**Status:Deffered and Re-indexed**
HQ File :01/82/050/01092/AM13/	RLA File :03/95/040/00708/AM13/	Lic.No/Date:0310719783 08.01.2013	Defer Date:13.06.2013

Decision : : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/22/2012-Ch. II dated 21.03.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Item of Export	Quantity	S,No	Item of Import	Quantity allowed
NUA (4-PIPERIDINOL 2,2,6,6-TETRAMETHYL-1 (UNDECYLOXY)	1 kg	1	LA-7RD (1-PIPERIDINYLEXY 4-HYDROXY 2,2,6,6 TETRA METHYL	0.700 kg
		2.	LAUROX (LAUROYL PEROXIDE)	1.589 kg
		3.	D-40 (SOLVENT)	1.459 kg
		4.	METHANOL	0.213 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No.:9/29/82-ALC4/2009	Party Name:PRIVI ORGANICS LTD	Meet No/Date:21/82-ALC4/2011 23.08.2011	Status:Case Approved
HQ File :01/82/050/00579/AM10/	RLA File :03/95/040/00307/AM10/	Lic.No/Date:0310534431 20.08.2009	

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Decision : Committee considered case as per agenda and in light of earlier decision taken in 34/82 meeting held on 17.11.2009 and meeting held on 16.11.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Amber Fleur (2,3,8,8-Tetramethyl 1,2,3,4,5,6,7,8-Octohydro-2-Napthalenyl Methyl Ketone	1 Kg.	1.	Myrcene 80%	1.00 kg
		2.	Methyl Ethyl Ketone	0.600 kg
		3.	Toluene	0.02 kg
		4.	Phosphoric Acid	0.150 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:10/26/82-ALC4/2011	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:29/82-ALC4/2011 18.10.2011	Status:Case Approved
	HQ File :01/82/050/00693/AM12/	RLA File :03/94/040/00254/AM12/	Lic.No/Date:0310642433 15.07.2011	

46 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/106/2011-Ch.II dated 04.10.2011 and in consultation with technical authority present in meeting, decided to ratify norms as per details below or as applied by the firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Anethole (Pure)	1 Kg.	1.	Benzene, 1-Methoxy-4-(1-Propenyl)-(E)	1.03 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:59/1/82-ALC4/2012	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:1/82-ALC4/2012 03.04.2012	**Status:Case Approved**
	HQ File :01/82/050/01501/AM12/	RLA File :05/24/040/00339/AM12/	Lic.No/Date:0510314314 12.01.2012	Defer Date:

141 **Decision :** In the light of earlier decision taken in meeting no. 35/82 dated 29.11.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details below or as applied by the firm whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Thymol (Purity 98.5% Min.)	1 Kg.	1.	Meta Cresol	0.785 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:59/11/82-ALC4/2012	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:24/82-ALC4/2012 15.11.2012	**Status:Case Approved**
	HQ File :01/82/050/00326/AM13/	RLA File :03/94/040/00027/AM13/	Lic.No/Date:0310697012 31.05.2012	Defer Date:

186 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/106/2011-Ch. II dated 26.10.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg
Pure Cineole	1 kg	1.	Eucalyptol Oil	1.05

RA may take appropriate action as per the decision of Norms Committee.

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	Case No.:10/45/82-ALC4/2011	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:1/82-ALC4/2012 03.04.2012	**Status:Case Approved**
	HQ File :01/82/050/01187/AM12/	RLA File :05/23/040/00354/AM12/	Lic.No/Date:0510312171 22.12.2011	Defer Date:

128 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/38/2011-Ch. II dated 26.3.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Chloropyridine	1 kg	1.	Alumino Silicate Catalyst	0.019 kg
		2.	Ethyl Alcohol (Denatured)	2.325 kg
		3.	Methanol	1.410 kg
		4.	Caustic Soda	1.400 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:250/5/82-ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:8/82-ALC4/2015 16.09.2015	**Status:Case Approved**
	HQ File :01/82/050/00390/AM16/	RLA File :05/24/040/00528/AM15/	Lic.No/Date:0510393339 24.02.2015	Defer Date:

315 **Decision** : The committee decided to ratify the norms based on the recommendation of Department of 46011/79/2014-PC-II dt. 26.8.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty.kg
Di-Octyl Teraphthalate (DOTP)	1kg	1	Pure Tere Phthalic Acid	0.400
		2	2-Ethyl Hexanol	0.613

RA may take further action accordingly.

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F. No.35011/453/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the February, 2015

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s. Globe Trotters Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/389/AM15/DES-3/343 dated the 18/07/14 vide which an application from M/s. Globe Trotters Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Ampicillin Sodium Sterile+Sulbactam Sodium Sterile (2:1) (Sterile,Crystalline and Apyrogenic)**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Sulbactam Sodium Sterile USP Bulk	0.34 kg/kg
2.	Ampicillin Triyhydrate IP	0.68 "
3.	Acetonitrile	0.959 "
4.	Diethylamine	0.1667 "

2. This issues with the approval of Director (PI).

(Barnali Khastgir)
Under Secretary to the Government of India
Phone- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

	Case No.:110/1/82-ALC4/2013	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:3/82-ALC4/2013 02.05.2013	**Status:Case Approved**
	HQ File :01/82/050/01468/AM13/	RLA File :09/24/040/00525/AM13/	Lic.No/Date:0910054981 08.02.2013	Defer Date:

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Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/34/2011/Ch. II dated 9.5.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Methyl Hydroxy Benzoate BP/Methyl Paraben	1 kg	1	Para hydroxyl Benzoic Acid	0.989 kg
		2.	Methanol	0.500 kg
Propyl Hydroxy Benzoate BP/Propyl Paraben	1 kg	1.	Para Hydroxy Benzoic Acid	0.835 kg
		2.	Propanol	0.472 kg

RA may take appropriate action as per the decision of Norms Committee.

213	**Case No.:160/5/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:12/82-ALC4/2015 18.11.2015	**Status:Case Approved**
	HQ File :01/82/050/00300/AM16/	RLA File :05/24/040/00389/AM15/	Lic.No/Date:0510393132 11.02.2015	Defer Date:

Decision : Committee considered case as per agenda and decided to ratify norms under para 4.7 of HBP as per earlier decision taken by NC in its meeting No.3/82 dated 8.5.2014 or as applied by the firm whichever is less.

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
PVC Plasticizer	1 kg	1.	Phthalic Anhydride	0.400 kg
		2.	2 Ethylhexanol (Octaonol)	0.700 kg

RA may take appropriate action as per the decision of Norms Committee.

Case No.:49/17/82-ALC4/2013	Party Name:VIVIMED LABS LIMITED	Meet No/Date:19/82-ALC4/2013 02.01.2014	**Status:Case Approved**
HQ File :01/82/050/00911/AM14/	RLA File :09/24/040/00284/AM14/	Lic.No/Date:0910057647 20.09.2013	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/138/2011-Ch II dated 02.01.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

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Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
DANTUFF-Z SUSPENSION OR ZINC PYRITHIONE SUSPENSION OR ZEE SUSPENSION OR ZPTO	1 kg	1.	2 CHLORO PYRIDINE	0.502 kg
		2.	TUNGSTIC ACID	0.029 kg
		3.	HYDROGEN PEROXIDE (H2O2)	0.150 kg
		4.	HEXANE	0.900 kg
		5.	ZINC SULPHATE	0.358 kg
		6.	CAUSTIC SODA FLAKES (NAOH)	0.02 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:46/31/82-ALC4/2011	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2012 05.06.2012	**Status:Case Approved**
	HQ File :01/82/050/00872/AM12/	RLA File :08/24/040/00084/AM12/	Lic.No/Date:0810102781 25.08.2011	Defer Date:

56 **Decision :** Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/4/2012- CH.II dated 05.06.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
CITRIC ACID ANHYDROUS USP/KOSHER	1 kg	1.	Citric Acid Anhydrous	1.01kg

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/858/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 8, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01612/AM-16/DES-3 /1753 dated the 02.03.2016 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **(1) Difflam Sugar Free Lozenges Flavours Raspberry/Eucalyptus & Menthol/Honey & Lemon/Orange/Double Mint. (2) Difflam AAA Sugar Free Lozenges Flavours/Eucalyptus & Menthol/Honey & Lemon/Black Currant/Berry.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported			**Raw materials to be Imported**		
S. No	***Description***	***Quantity***	***S. No.***	***Description***	***Quantity for 100 lozenges***
1.	**Difflam Sugar Free Lozenges Flavours Raspberry/Eucalyptus & Menthol/Honey & Lemon/Orange/Double Mint** (each lozenge contain Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg and Isomalt ST-M 2591.86 mg).	**100 lozenge**	1.	Benzydamine Hydrochloride	**0.306**
			2.	Cetylpyridinium Chloride	**0.1356**
			3.	Isomalt ST-M	**259.186**
2.	**Difflam AAA Sugar Free Lozenges Flavours/Eucalyptus & Menthol/Honey & Lemon/Black Currant/Berry**(each lozenge contain Benzydamine Hydrochloride 3.00 mg and Isomalt ST-M 2591.86 mg).	**100 lozenge**	1.	Benzydamine Hydrochloride	**0.306**
			2.	Isomalt ST-M	**259.186**

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
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Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/774/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 5, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s J.B. Chemical & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01085/AM-16/DES-3 /1364 dated 21/12/2015 forwarding an application of M/s J.B. Chemical & Pharmaceuticals Ltd. for fixation of norms against export of 3 compositions of Difflam Brand Sugar Free lozenges. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Product to be Exported			**Raw materials to be imported**		
S. No.	***Description***	***Quantity***	**S.NO**	***Description***	***Quantity in gm for 100 lozenges***
1.	**Difflam AAA Sugar Free Lozenges in Raspberry / Eucalyptus and Menthol/ Honey & Lemon/ Orange/Double Mint Flavours.** Each lozenge contains Benzydamine Hydrochloride 3.00 mg, Cetylpyridinium Chloride 1.33 mg and Isomalt ST-M 2141.64 mg	**100 lozenges**	1.	Benzydamine hydrochloride	**0.306**
			2.	Cetylpyridinium Chloride	**0.1356**
			3.	Isomalt ST-M	**214.164**
2.	**Difflam AAA Sugar Free Lozenges Flavours/ Eucalyptus & Menthol/ Honey & Lemon/ Blackcurrant/ Berry.** Each lozenge contains Benzydamine Hydrochloride 3.00 mg and Isomalt ST-M 2141.64 mg	**100 lozenges**	1.	Benzydamine hydrochloride	**0.306**
			2.	Isomalt ST-M	**214.164**
3.	**Difflam Sugar Free Lozenges Mint Fresh Flavours.** Each lozenge contains Benzydamine Hydrochloride 3.00 mg and Isomalt ST-M 2141.64 mg	**100 lozenges**	1.	Benzydamine hydrochloride	**0.306**
			2.	Isomalt ST-M	**214.164**

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,

III-part 19/196

F. No.35011/858/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: September 8, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s J.B. Chemicals & Pharmaceuticals Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/01562/AM-16/DES-3 /1700 dated the 19.02.2016 vide which an application from M/s J.B. Chemicals & Pharmaceuticals Ltd was sent to this Department for fixation of norms against export of **various lozenges under brand name Septolete containing Cetylpyridinium Chloride as API and Isomalt ST-M as excipient.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14: -

Product to be Exported			**Raw materials to be Imported**	
S.No	***Description***	***Quantity***	***Description***	***Quantity for 100 lozenges***
1.	**Septolete Lozenges, Septolete Extra Lozenges, Septolete. Ultra Lozenges, Septolete Omni Lozenges, Septolete Total Lozenges, Septolete Duo Lozenges and Septabene Lozenges** (each lozenge contain 1 mg Cetylpyridinium chloride & 2580.550 mg Isomalt ST-M)	**100 lozenge**	Cetylpyridinium Chloride	**0.102 gm**
			Isomalt ST-M	**258.055 gm**

2. This issues with the approval of competent authority.

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/767/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Venus Remedies Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1054/AM-16/DES-3/1555 dated the 14/1/16 vide which application from M/s Venus Remedies Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Cefoperazone & Sulbactam for injection 1.0gm.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Export item	Import item	Norms for 1No. Vial
1	Cefoperazone & Sulbactam for injection 1.0gm	Cefoperazone Sodium Sterile	0.541gm
2	Cefoperazone & Sulbactam for injection 2.0gm	Cefoperazone Sodium Sterile	1.082gm

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/789/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: July 18, 2016

Office Memorandum

Sub: - Fixation of norms - Application of M/s **Jodas Expoim Pvt. Ltd., New Delhi.**

The undersigned is directed to refer to DGFT U.O. No. 01/82/050/01294/AM-16/DES-3/1491 dated 12/01/2016 forwarding an application of M/s Jodas Expoim Pvt. Ltd. for fixation of norms against export of **Temozolomide Capsules in 5 mg, 20 mg, 100 mg, 140 mg, 180 mg and 250 mg strengths** and **(ii) Carboplatin Injections in 50 mg/5ml vial, 100 mg/10 ml vial, 150 mg/15 ml vial, 450 mg/45 ml vial and 600 mg/60 ml vial**. This department has examined the matter and the following norms are furnished: -

(A) **Export Product Temozolomide Capsules: -**

Strength	5 mg	20 mg	100 mg	140 mg	180 mg	250 mg
Quantity of Temozolomide for **1000 Capsules**	**5.100 gm**	**20.400 gm**	**102.000 gm**	**142.800 gm**	**183.600 gm**	**255.000 gm**

(B) **Export Product Carboplatin Injections**

Strength	50 mg/ 5 ml vial	100 mg/ 10 ml vial	150 mg/ 15 ml vial	450 mg/ 45 ml vial	600 mg/ 60 ml vial
Quantity of Carboplatin for **100 vials** for Injection	**5.50 gm**	**11.00 gm**	**15.75 gm**	**47.25 gm**	**63.00 gm**

2. This issues with the approval of Director (Pharma Industry).

(Raj Kumar)
Under Secretary to the Government of India
Phone: 23071162/Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/08/2011-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 28th November, 2011.

Office Memorandum

Sub: Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s LUPIN LTD.

The undersigned is directed to refer to DGFT u.o.No. 01/82/50/1405/AM11/DES-3/1323 dated the 07/01/11 vide which an application from M/s LUPIN LTD was sent to this Department for fixation of norms under para: 4.7 for the export of **STERILE CEFTRIAXONE SODIUM 250 MG/500 MG/1GM/2GM/10 MG INJECTION**. This department has examined the matter and the following comments are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	ETHYL ACETATE	2.181
2.	METHYLENE CHLORIDE	2.00
3.	SODIUM HYDROSULPHITE	0.0049
4.	7 AMINO CEPHALOSPORANIC ACID	0.668
5.	2,5,DIHYDRO-6-HYDROXY-3-MERCAPTO-2-METHYL-5-OXO-1,2,4-TRIAZENE	0.360
6.	BORON TRIFLUORIDE GAS	0.611
7.	ACETONITRILE	2.60
8.	ACETONE	11.50
9.	ACTIVATED CARBON	0.100
10.	TETRA HYDROFURAN	1.23
11.	FORMIC ACID	3.158
12.	HEXAMETHYL DISILAZANE	0.540
13.	TRIETHYL AMINE	0.514
14.	PHOSPHOROUS PENTACHLORIDE	0.474

(5) Acetic Acid Glacial (Not given)

15.	ISOPROPYL ALCOHOL (10)	0.400
16.	THIOUREA	0.180
17.	ETHYLENE DIAMI NE TETRA ACETIC ACID DISODIUM SALT(E.D.T.A DI SODIUM)	0.040
18.	SODIUM BICARBONATE	0.511
19.	TRIMETHYL CHLOROSILANE	0.079
20.	SODIUM 2-ETHYL HEXANOATE	0.684
21.	4-BROMO-2-METHOXYIMINO-3-OXO BUTYRIC ACID (BROMO ACID)	0.485

Conditons: - (1) issue of Non-Infringement may be examined by DFGT in line with the policy.

(2) Norms for Injections may be considered as per SION A-205 and A-206 respectively.

This issues with the approval of Deputy Director General.

(N.N.Ahuja)
Section Officer
PI-NORMS

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Shyam Lal, FTDO), Udyog Bhawan, New Delhi.

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	Case No.:27/35/82-ALC4/2011	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:35/82-ALC4/2011 29.11.2011	**Status:Case Approved**
	HQ File :01/82/050/00954/AM12/	RLA File :05/24/040/00224/AM12/	Lic.No/Date:0510304814 10.10.2011	

148 **Decision :** Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/88/2004-Ch.III dated 27.10.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Thymol (Purity 98.5% Min.)	1 Kg.	1.	Meta Cresol	0.785 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:158/14/82-ALC4/2013	Party Name:CONTINENTAL CHEMICALS	Meet No/Date:14/82-ALC4/2013 24.10.2013	**Status:Approved**
HQ File :01/82/050/00743/AM14/	RLA File :08/24/040/00083/AM14/	Lic.No/Date:0810121749 06.06.2013	Defer Date:21.11.2013

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Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/15/2012-Ch II dated 17.06.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4,4 DIAMINO SULPHANILIDE (DASA)		1.	Acetanilide	0.611 kg
		2.	Para Nitro Aniline	0.605 kg
		3.	Caustic Soda Flakes	0.482 kg
		4.	Soda Ash	0.370 kg

A may take appropriate action as per the decision of Norms Committee.

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F. No.35011/500/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 21st October, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Neuland Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/68/AM14/DES-3/190 dated the 17/05/13 vide which representation from M/s. Neuland Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Levofloxacin Hemihydrate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	(-)9,10-difluoro-2,3-dihydro-3-methyl-7-oxo-7H-pyrido[1,2,3-de-1,4-benzoxazine-6-carboxylic acid] (Levofloxacin Q-acid)	0.8571
2.	Pyridine	1.06
3.	Methanol	1.06
4.	Methylene chloride	1.70
5.	Isopropyl Alcohol	0.85
6.	N Methyl Piperazine	0.432

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT), Udyog Bhawan, New Delhi.

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F. No.35011/648/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the November, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Ciron Drugs & Pharma Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/447/AM-14/DES-3/578 dated the 30/09/13 vide which application from M/s. Ciron Drugs & Pharma Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Can-C Eye Drops**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S.No.	Import Item	Qty. Recommended.
1.	N-Acetyl-Carnosine	0.051gm/5ml vial

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

	Case No.:8/34/82-ALC4/2010	Party Name:RASULA PHARMACEUTICALS & FINE CHEMICALS	Meet No/Date:42/82-ALC4/2010 18.01.2011	Status:Case Approved
	HQ File :01/82/050/01014/AM11/	RLA File :09/24/040/00293/AM11/	Lic.No/Date:0910044229 11.11.2010	

37 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/87/2003/Ch.III dated 20.09.2005 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Propyl Paraben Sodium	1 Kg.	1.	Parahydroxy Benzoic Acid	0.714 kg
		2.	N-propanol	0.310 kg

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/298/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Jodas Expoim Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1378/AM-16/DES-3/14 dated the 01/05/15 vide which application from M/s. Jodas Expoim Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Vancomycin Hcl 500mg vial and 1grm vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended.
1.	Vancomycin Hcl (Non Sterile)	1.0764 gm/1gm vial **And** 0.5382 gm/500mg vial

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/825/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 1 June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Ami Life Sciences Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/0002/AM-17/DES-3/94 dated the 11/5/16 vide which application from M/s Ami Life Sciences Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Diacerein.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Aloe emodin 95%	1.05kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1295/AM-16/DES-3/1237 dated the 15/12/15 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 43.75%/44%.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1) Copy of valid DML for above export product.
2) Copy of Master-Batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/781/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Sun Pharmaceutical Industries Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1438/AM-16/DES-3/1407 dated the 11/1/16 vide which application from M/s Sun Pharmaceutical Industries Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clarithromycin Carbomer Granules 27.5/28%.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call following details from the firm viz:-

1) Copy of valid DML for above export product.
2) Copy of Master-Batch formula duly certified by Q.C. incharge.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/119/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Anuh Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/97/AM-17/DES-3/128 dated the 23/5/16 vide which application from M/s Anuh Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Beta Sodium Phosphate(Betamethasone sodium phosphate).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Betamethasone	0.78kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/210/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Anuh Pharma Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1090/AM-14/DES-3/1404 dated the 31/03/14 vide which application from M/s. Anuh Pharma Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Erythromycin 11, 12 Carbonate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Erythromycin Thiocyanate	1.22kg A/kg

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

F. No.35011/139/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Suven Life Sciences Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/260/AM-17/DES-3/206 dated the 4/7/16 vide which application from M/s Suven Life Sciences Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **2-Chloro Thioxanthone (CTX).** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	4-chloro thiophenol	1.00kg
2	2-chloro benzonitrile	0.94kg
3	Dimethyl sulfoxide	1.54kg
4	Poly phosphoric acid	3.517kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/766/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Zim Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1388/AM-16/DES-3/1537 dated the 14/1/16 vide which application from M/s Zim Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Nicardipine Hcl SR Pellets 50mg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended for 1kg Export
1	Nicardipine Hcl	0.2196kg SR Pellets

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/478/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the August, 2014

Office Memorandum

Subject:- Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Gopaldas Visram & Co. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/50/AM-14/DES-3/9 dated the 22/04/14 vide which application from M/s. Gopaldas Visram & Co. Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Funbact A Cream**. This department has examined the matter and it is noted that the reply received from the firm does not related to the present case under referacne, Import item-Betamethasone Dipropinate USP.

This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

	Case No.:26/28/82-ALC4/2010	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:36/82-ALC4/2010 07.12.2010	Status:Case Approved
	HQ File :01/82/050/00908/AM11/	RLA File :03/95/040/00526/AM11/	Lic.No/Date:0310594864 01.10.2010	

89 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/83/2010/Ch.II dated 29.11.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Zinc Diammonium EDTA-Liquid Zinc content 9%(±1)	1 kg	1.	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.422 kg

RA concerned may take further necessary action as per above decision of NC.

91	Case No.:28/28/82-ALC4/2010	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:36/82-ALC4/2010 07.12.2010	Status:Case Approved
	HQ File :01/82/050/00910/AM11/	RLA File :03/95/040/00527/AM11/	Lic.No/Date:0310594869 01.10.2010	

Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/83/2010/Ch.II dated 29.11.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Copper Diammonium EDTA-Liquid Copper content 9% (±1)	1 kg	1.	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.436 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.:44/14/82-ALC4/2010	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:21/82-ALC4/2012 04.10.2012	**Status:Case Approved**
HQ File :01/82/050/00406/AM11/	RLA File :03/94/040/00043/AM11/	Lic.No/Date:0310570074 19.04.2010	Defer Date:

1 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011-Ch. II dated 10.1.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
EDTA Ferric Sodium (Fe content 13%±0.5%)	1 kg	1.	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.730 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:8/14/82-ALC4/2012	Party Name:MICRO INKS LTD.	Meet No/Date:20/82-ALC4/2012 20.09.2012	**Status:Case Approved**
	HQ File :01/82/050/00385/AM13/	RLA File :03/95/040/00136/AM13/	Lic.No/Date:0310695836 23.05.2012	Defer Date:

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Decision : In the light of written comments received from Petrochemical Division of Department of Chemicals and Petrochemicals vide their OM No. 46011/20(A)/2010-PCII dated 30.8.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed
Polyester Acrylate (60% Resin content in tri methylol propane triacrylate)	1 kg	1.	Tetra Chlorophthalic Anhydride	0.1250 kg
		2.	Adipic acid	0.0440 kg
		3.	Iso phthalic acid	0.1880 kg
		4.	Pentaerythritol	0.0330 kg
		5.	Neo pentyl glycol	0.1800 kg
		6.	Propylene glycol	0.0530 kg
		7.	Phthalic anhydride	0.0460 kg
		8.	Tri methylol propane triacrylate	0.4020 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:31/5/82-ALC4/2010	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:5/82-ALC4/2010 04.05.2010	Status:Case Approved
	HQ File :01/82/050/00065/AM11/	RLA File :03/95/040/00820/AM10/	Lic.No/Date:0310564712 15.03.2010	

139 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/120/2007/Ch.III dated 07.07.2008 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Butylated Hydroxy Anisole	1 Kg.	1.	Hydroquinone	1.247 kg
		2.	Tertiary Butanol	0.839 kg
		3.	Phosphoric Acid	1.00 kg
		4.	Hexane	1.00 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:7/9/82-ALC4/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:14/82-ALC4/2012 31.07.2012	**Status:Case Approved**
	HQ File :01/82/050/00252/AM13/	RLA File :03/95/040/00013/AM13/	Lic.No/Date:0310694105 10.05.2012	Defer Date:

180 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their OM No. 46011/36/2012-PC II dated 23.7.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Methyl Tertiary Butyl Ether (MTBE)	1 MT	1.	Naphtha	0.908 MT
		2.	Methanol	0.345 MT

RA may take appropriate action as per the decision of Norms Committee.

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F. No.35011/30/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the October, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14 Case of M/s Glenmark Generics Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/769/AM-14/DES-3/926 dated the 22/11/13 vide which application from M/s. Glenmark Generics Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Perindopril Erbumins**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.l) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2(S)-Indoline-2-Carboxylic Acid 1	0.947
2.	Methanol 3	1.43
3.	Toluene 4	3.22
4.	Methylene Chloride/Methylene Dichloride/MDC 5	15.19
5.	L-Norvaline 2	1.423
6.	Acetonitrile 6	3.57
7.	Sodium Pyruvate 7	1.42

This issues with the approval of Director (Cost).

(Barnali Khastgir)
Under Secretary to the Government of India

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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448, 439, 432, 438.

	Case No.:12/15/82-ALC4/2013	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:22/82-ALC4/2013 20.02.2014	**Status:Case Approved**
	HQ File :01/82/050/00774/AM14/	RLA File :03/95/040/00537/AM14/	Lic.No/Date:0310752058 03.10.2013	Defer Date:

195 **Decision:** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011/Ch II dated 26.02.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
ISO EUGENOL	1 kg	1.	CLOVE LEAF OIL	1.51 kg
		2.	RUTHENIUM (III) 2,4 PENTANEDIONATE (RUTHENIUM ACETYLACETONATE)	0.001 kg

	Case No.:24/4/82-ALC4/2011	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:8/82-ALC4/2011 24.05.2011	Status:Case Approved
	HQ File :01/82/050/00075/AM12/	RLA File :03/94/040/00736/AM11/	Lic.No/Date:0310606822 16.12.2010	

47 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/110/2007/Ch.II dated 14.06.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product	Export Qty.	Sl.No.	Import items	Qty. allowed
EDTA Tetra Ammonium- Liquid Assay min. 40%	1 KG.	1.	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.341 kg

RA concerned may take further necessary action as per above decision of NC.

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Case No.:59/24/82-ALC4/2012	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:25/82-ALC4/2012 29.11.2012	**Status:Case Approved**
HQ File :01/82/050/00863/AM13/	RLA File :03/94/040/00447/AM13/	Lic.No/Date:0310709879 21.09.2012	Defer Date:

176 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011-Ch. II dated 9.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity allowed
Disodium Magnesium EDTA (Magnesium content 6%+/-0,5)	1 kg	1.	Ethylene Diamine Tetra Acetic Acid (EDTA)	0.690 kg

RA may take appropriate action as per the decision of Norms Committee.

471

	Case No.:99/3/82-ALC4/2014	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:3/82-ALC4/2014 08.05.2014	**Status:Case Approved**
	HQ File :01/82/050/00103/AM15/	RLA File :03/94/040/00952/AM14/	Lic.No/Date:0310769004 04.02.2014	Defer Date:

315 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011-Ch. II dated 29.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Export Quantity	S.No.	Import items	Quantity Allowed
DISODIUM MANGANESE EDTA (Manganese Content 12.5% +/- 0.5)	1 kg	1	Ethylene Diamine Tetra Acetic Acid	0.690 kg

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:213/13/82-ALC4/2014	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:13/82-ALC4/2014 19.12.2014	**Status:Approved**
HQ File :01/82/050/01216/AM15/	RLA File :03/94/040/00436/AM15/	Lic.No/Date:0310788106 19.08.2014	Defer Date:

31 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011/Ch II dated 25.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
DISODIUM ZINC EDTA Content 15% (+/- 0.5%)	1 kg	1.	ETHYLENE DIAMINE TETRA ACETIC ACID	0.690 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:56/23/82-ALC4/2013	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:1/82-ALC4/2014 10.04.2014	**Status:Case Approved**
	HQ File :01/82/050/01103/AM14/	RLA File :03/94/040/00822/AM14/	Lic.No/Date:0310765132 08.01.2014	Defer Date:

222 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011-Ch II dated 22.04.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
EDTA Tetra Sodium	1 kg	1	Ethylene Diamine Tetra Acetic Acid	0.750 kg

RA may take appropriate action as per the decision of Norms Committee.

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Case No.:212/13/82-ALC4/2014	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:13/82-ALC4/2014 19.12.2014	**Status:Approved**
HQ File :01/82/050/01215/AM15/	RLA File :03/94/040/00437/AM15/	Lic.No/Date:0310788108 19.08.2014	Defer Date:

30 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/157/2011/Ch II dated 9.12.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
COPPER EDTA , Cu Content 14% (+/-1)	1 kg	1.	ETHYLENE DIAMINE TETRA ACETIC ACID	0.719 kg

RA may take appropriate action as per the decision of Norms Committee.

	Case No.:15/20/82-ALC4/2013	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:22/82-ALC4/2013 20.02.2014	**Status:Case Approved**
	HQ File :01/82/050/01001/AM14/	RLA File :03/95/040/00602/AM14/	Lic.No/Date:0310755428 25.10.2013	Defer Date:

202 **Decision:** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011/Ch II dated 12.06.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
BUTYLATED HYDROXY ANISOLE (BHA)	1 kg	1.	HYDROQUINONE	1.247 kg
		2.	TERTIARY BUTANOL	0.839 kg
		3.	PHOSPHORIC ACID	1.00 kg
		4.	HEXANE	1.00 kg

Sl. No. 155

12/Apr/16

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Sl. No. 154

F. No.35011/353/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 17th November, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Indoco Remedies Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/203/AM-16/DES-3/243 dated the 30/06/15 vide which application from M/s. Indoco Remedies Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Latanoprost Ophthalmic Solution**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

Sl. No.	Export Commodity description	Inputs description	Norms Recommended
1.	Latanoprost Ophthalmic Solution, 0.005% or 125 micrograms per 2.5 ml	1. Latanoprost	0.1312mg/2.5ml vial
		2. Eye drop bottle (Packing material)	1.01 numbers for each vial
		3. Eye drop caps (packing material)	1.01 numbers for each vial
		4. Eye drop insert (packing material)	1.01 numbers for each vial

(Raj Kumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

	Case No.:74/46/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2010 18.05.2010	Status:Case Approved
	HQ File :01/82/050/00990/AM10/	RLA File :03/95/040/00578/AM10/	Lic.No/Date:0310550397 11.12.2009	

84 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/46/2009/Ch.II dated 17.05.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Ascorbyl Palmitate	1 Kg.	1.	Ascorbic Acid	0.500 kg
		2.	Palmitic Acid	0.727 kg

RA concerned may take further necessary action as per above decision of NC.

	Case No.:22/15/82-ALC4/2013	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:18/82-ALC4/2013 19.12.2013	**Status:Case Approved**
	HQ File :01/82/050/00784/AM14/	RLA File :03/95/040/00478/AM14/	Lic.No/Date:0310749089 11.09.2013	Defer Date:

244

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/95/2011-Ch II dated 26.12.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
OCTYLATED DIPHENYLAMINE (OCD FLAKES / POWDER)	1 kg	1.	DIPHENYLAMINE	0.405 kg
		2.	DI-ISOBUTYLENE	0.620 kg
		3.	ACTIVATED CLAY	The role of Activated Clay not known and so not recommended

RA may take appropriate action as per the decision of Norms Committee.

19
B-01

Case No.B-244	M/S Salvi Chemical Industries Ltd
Norms Committee Meeting No.22/AM12	F.No.01/82/162/00026/AM10/DES-III
Meeting Date:30.08.2011	RA F.No.03/95/040/01366/AM06
Adv.lic.No.0310368651 dated 24.02.2006	

Committee considered case as per agenda and in light of production and consumption data certified by Central Excise Authority and in consultation with technical authority present in meeting, decided to ratify norms for regularization purpose as per details below or as applied by the firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Ferrous Fumarate BP	1 Kg.	1.	Fumaric Acid (Technical Grade)	0.876 kg
		2.	Ferrous Sulphate	2.47 kg
		3.	Soda Ash	0.065 kg
Ferrous Fumarate USP	1 kg	1.	Fumaric Acid (Technical Grade)	0.885 kg
		2.	Ferrous Sulphate	2.52 kg kg
		3.	Soda Ash	0.015 kg

RA concerned may take further necessary action as per above decision of NC.

19
B-5

Case No.:146/14/82-ALC4/2013	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:23/82-ALC4/2013 06.03.2014	Status:Case Approved
HQ File :01/82/050/00731/AM14/	RLA File :03/95/040/00429/AM14/	Lic.No/Date:0310747495 29.08.2013	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/777/2013-PI(Norms) dated 04.03.2014, it was decided to ratify norms under para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less:

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Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed kg/kg
LEVOFLOXACIN 500MG TABLETS	Kg	1.	(S) -9,10-DIFLUORO-3-METHYL-7-OXO-2,3DIHYDRO-7-H-PYRIDO(1,2,3-DE)-1,4-BENZOXAZINE-6-CARBOXYLIC ACID ETHYL ESTER	492.8 mg/ 500 mg Tablets

A may take appropriate action as per the decision of Norms Committee.

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B-06

12/Am-16
HB Sl Alam/10

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. AMI organics Pvt. Ltd.. for the import of raw material against the export of 3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.

(Advance Authorization No. 521004339 dated 5.12.2015)
Ref U.O. No. 01/82/050/525/AM16/DES-III/600 dated 14.7.2015

M/s. AMI organics Pvt. Ltd. have submitted present application for the import of raw material against the export of 3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
3,4-HYDROXY 5-NITRO BENZALDEHYDE-99% MIN.	1 kg	1.VANILLIN 99.5%	1.588 KG.
		2. DIMETHYL FORMAMIDE-99.5%	3.170 KG

This issues with the approval of competent authority.

21/10/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh ,FTDO ,(DES-III) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/2/2014-CH-II dated 21 .10.2015

(137)

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B-07 28, 41

F. No.35011/234/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan,
New Delhi, the 24th June, 2013

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s. Alcon Biosciences Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1088/AM13/DES-3/1220 dated the 26/02/13 vide which an application from M/s. Alcon Biosciences Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Phenytoin Sodium/Base**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	Benzil, 99.5%	0.95

2. This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary, to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Mrs. Lalita Maini, FTDO), Udyog Bhawan, New Delhi.

19
B-09

F. No.35011/322/2016-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated the January 17, 2017

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of M/s The Andhra Sugars Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/171/00037/AM-17/DES-III/552 dated the 07/09/2016 vide which application from M/s. The Andhra Sugars Ltd., was sent to this Department for amendment/revision in description of export product for **SION A-39** for export of **Acetyl Salicylic Acid.** The applicant has requested to include common name Aspirin against the export product which is a synonym of Acetyl Salicylic Acid. This description is already included vide SION A-77 for Tablets based upon this Drug where the common name Aspirin is qualified by writing Acetyl Salicylic Acid Tablets in the bracket.

2) In view of the foregoing, this Department would like to advise DGFT to consider revision in the description under SION A-39to read as **Acetyl Salicylic Acid (Aspirin)** in place of **Acetyl Salicylic Acid.**

3) This issues with the approval of competent authority.

BKhastgir
(Barnali Khastgir)
Under Secretary to the Government of India
Phone: 23323292
Email: barn.khast@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri Nirmal Kumar, Dy DGFT),
Udyog Bhawan, New Delhi
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